

ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010255/2021	BHUYAN @ SUBA @ REDE TIU VS STATE OF ODISHA	SARADA PRASAD DASH VS	MOHULDIHA /54 /2020 () //
2	BLAPL/0010256/2021	KANHA @ KAMALA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /277 /2021 () //
3	BLAPL/0010257/2021	BHAGYADHAR MALIK VS STATE OF ODISHA	K.K.PAHIL VS	DHARMASALA /482 /2021 () //
4	BLAPL/0010258/2021	KEDAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
5	BLAPL/0010259/2021	SATYANATH PATRA @ SATINATH PATRA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JODA /30 /2021 () //
6	BLAPL/0010260/2021	SUDARSHAN NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //
7	BLAPL/0010261/2021	LAXMIKANTA SAHU@ LUCKY VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	PATTAPUR (DIGAPAHANDI) /267 /2021 () //
8	BLAPL/0010262/2021	KISHOR TANTY VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	BADMAL /104 /2020 () //
9	BLAPL/0010263/2021	AJAY SHANKAR DUBEY VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	JHARSUGUDA /683 /2019 () //
10	BLAPL/0010264/2021	BIPUL MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /83 /2021 () //
11	BLAPL/0010265/2021	SURESH KUMAR BENIYA @ DURGA VS STATE OF ODISHA	MANAS CHAND VS	JEYPORE SADAR /219 /2021 () //

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12	BLAPL/0010266/2021	KIRSHASNI TRINATH VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MACHHKUND /21 /2021 () //
13	BLAPL/0010267/2021	NIRANJAN PARIDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	DAMANJODI /15 /2019 () //
14	BLAPL/0010268/2021	BIPLAB BISWAS @ BIPLAV BISWAS @ BIPLAB VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	UMERKOTE /7 /2021 () //
15	BLAPL/0010269/2021	MD.KHURSID@ DEBLAM VS STATE OF ODISHA	JAGANNATH KAMILA VS	MUDANPUR RAMPUR /169 /2021 () //
16	BLAPL/0010270/2021	BIJAYA MAHANANDIA @ MAHANAND VS STATE OF ODISHA	JAGANNATH KAMILA VS	BAUNISUNI /111 /2020 () //
17	BLAPL/0010271/2021	SAUMYA RANJAN BALIARSINGH @ KALI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	JATNI P.S. /224 /2020 () //
18	BLAPL/0010272/2021	AJAY KUMAR PAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	PAPADAHANDI /122 /2020 () //
19	BLAPL/0010273/2021	SURENDRA SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PATTAMUNDAI /409 /2021 () //
20	BLAPL/0010274/2021	RABIN LUGUN VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	DEOGARH /130 /2021 () //
21	BLAPL/0010275/2021	ANIKESH SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	EOW,BHUBANESWAR /13 /2021 () //
22	BLAPL/0010276/2021	ANUP BAR VS STATE OF ODISHA	ABHAS MOHANTY VS	DHAULI PS /77 /2021 () //
23	BLAPL/0010277/2021	PURNA@ PURNA CHANDRA DALABEHERA	JYOTIRMAYA SAHOO	BANAPUR P.S. /309 /2020

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		VS	VS	()
24	BLAPL/0010278/2021	STATE OF ODISHA TUSHAR KUMAR DAS	ABHISHEK DASH	// BARIPADA TOWN /736 /2021
		VS	VS	()
25	BLAPL/0010279/2021	STATE OF ODISHA SUDRA@ SUDARSHAN NAIK	AMIT KUMAR NATH	// BANARAPAL /24 /2007
		VS	VS	()
26	BLAPL/0010280/2021	STATE OF ODISHA ARABINDU SANA @ ARABINDU SANA	RAJIB LOCHAN PATNAIK	// MOTU /83 /2021
		VS	VS	()
27	BLAPL/0010281/2021	STATE OF ODISHA BABULA BISOI	SUJATA JENA	// TIKABALI /51 /2020
		VS	VS	()
28	BLAPL/0010282/2021	STATE OF ODISHA RAJESH KUMAR BARIK @ PINTU	BHARATI DASH	// NAYAPALLI P.S. /226 /2013
		VS	VS	()
29	BLAPL/0010283/2021	STATE OF ODISHA K.CHANDRA REDDY	PRASANTA KUMAR PANDA	// CHATRAPUR /541 /2021
		VS	VS	()
30	BLAPL/0010284/2021	STATE OF ODISHA PURNA THAKUR	ANIRUDHA DAS	// KHATIGUDA /37 /2015
		VS	VS	()
31	BLAPL/0010285/2021	STATE OF ODISHA MADAN SAHU	GOPAL KRUSHNA MOHANTY	// ANGUL SADAR PS /532 /2021
		VS	VS	()
32	BLAPL/0010286/2021	STATE OF ODISHA KARTIKA CHANDRA SAHOO	P.R.MISHRA	// TOMANDO /133 /2020
		VS	VS	()
33	BLAPL/0010287/2021	STATE OF ODISHA BHIMA KHILO	R.N.BISWAL	// SEMILLIGUDA /2 /2021
		VS	VS	()
34	BLAPL/0010288/2021	STATE OF ODISHA KALIA@ RAMAKANTA PARIDA	RAMAKRISHNA NAIK	// PARADEEP LOCK /123 /2021
		VS	VS	()

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35	BLAPL/0010289/2021	STATE OF ODISHA AJAYA KUMAR JENA VS	BIJAY KUMAR BEHERA VS	// BHADRAK RURAL /375 /2021 ()
36	BLAPL/0010290/2021	STATE OF ODISHA DEBASIS@ DEBASISH PANIGRAHI VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /235 /2021 ()
37	BLAPL/0010291/2021	STATE OF ODISHA JITENDRA KUMAR JENA @ PAPU @ BALI VS	SANJIB KUMAR BHANJADEO VS	// KODALA /288 /2021 ()
38	BLAPL/0010292/2021	STATE OF ODISHA PRASANT SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KODALA /318 /2020 ()
39	BLAPL/0010293/2021	STATE OF ODISHA MINATI GIRI @ SANDHYARANI GIRI VS	RAMA CH JENA VS	// BASTA /230 /2021 ()
40	BLAPL/0010294/2021	STATE OF ODISHA SHIBASANKAR SUR VS	RAMA CH. JENA VS	// BASTA /230 /2021 ()
41	BLAPL/0010295/2021	STATE OF ODISHA MINAKETAN GIRI VS	RAMA CHANDRA JENA VS	// BASTA /230 /2021 ()
42	CMP/0000658/2021	STATE OF ODISHA CANARA BANK VS	BISHNU CHARAN SWAIN VS	// // ()
43	CMP/0000659/2021	KAMAL LOCHAN ROUT MATI PRADHAN VS	TAPAN KUMAR MANDAL VS	// // ()
44	CMP/0000660/2021	RANJITA @ RAMANJIT PRADHAN BRAJAKISHORE KHATOI VS	H.N.MOHAPATRA VS	// // ()
45	CMP/0000661/2021	BALABHADRA MAJHI SUDHIR CHANDRA DEO VS	RAMA CHANDRA RATH VS	// // ()
		THE COLLECTOR,SUNDARGARH		//

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46	CMP/0000662/2021	AKASH ROUT VS BABAN ROUT	ASIT KUMAR CHAUDHURY VS	// 0 //
47	CMP/0000663/2021	GITA DEVI BAJORIA VS THE MANAGING DIRECTOR,ODISHA STATE FINANCIAL CORPORATION	SAILENDRA NARAYAN SENAPATI VS	// 0 //
48	CMP/0000664/2021	UPENDRA MUDULI VS AMARAKANTA PANDA	DEEPAK MISHRA VS	// 0 //
49	CONTC/0006879/2021	DR.BIJAYANANDA NAIK VS PROF.SANTOSH TRIPATHY,V.C.F.M UNIVERSITY,VYASA VIHAR	ADV. VS	// 0 //
50	CONTC/0006880/2021	ANAM CHARAN JENA VS DR.KRISHNAN KUMAR,COMMNR. CUM SECY.,WORKS DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
51	CONTC/0006881/2021	DAMAYANTI SWAIN VS PITAMBAR SAMAL,OAS(S)	ADV. VS	// 0 //
52	CONTC/0006882/2021	TULASIRAM MAJHI VS RAJENDRA KUMAR PATTNAIK,DIRECTOR(R AND R) CUM JOINT	ADV. VS	// 0 //
53	CONTC/0006883/2021	NIRMAL KUMAR MANDAL VS SATYABRATA SAHOO, IAS.	ADV VS	// 0 //
54	CONTC/0006884/2021	KALPALATA MEHER VS ABOLI SUNIL NARAVANE,IAS	ADV. VS	// 0 //
55	CONTC/0006885/2021	BIRLA TYRES LIMITED VS K.SUDARSHAN CHAKRAVARTHY,COLLECTOR AND D.M.BALASORE	SASWAT KUMAR ACHARYA VS	// 0 //
56	CONTC/0006886/2021	DEEPAK KUMAR DAS VS BISHNUPADA SETHI, COMMNR CUM SECY., R AND DM DEPT.	ADV VS	// 0 //
57	CONTC/0006887/2021	PITAMBAR LENKA	ADV	//

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		VS	VS	0
58	CONTC/0006888/2021	ANU GARG, IAS NARENDRA KUMAR SITHA	GOPAL KRISHNA BEHERA	//
		VS	VS	0
59	CONTC/0006889/2021	ANU GARG, IAS. MANAGING COMMITTEE OF GOVT. PRIMARY SCHOOL, KALURI		//
		VS	VS	0
60	CONTC/0006890/2021	SATYABRATA SAHU, IAS. BHARAT CHANDRA DASH	ADV.	//
		VS	VS	0
61	CONTC/0006891/2021	SATYABRATA SAHU, IAS BISWANATH NIMALPURI	ADV	//
		VS	VS	0
62	CONTC/0006892/2021	SAROJ KUMAR MISHRA, O.A.S SURENDRA KUMAR MOHAPATRA	ADV	//
		VS	VS	0
63	CONTC/0006893/2021	BATTULA GANGADHAR, IPS. MONALISA PATTANAİK	ADV.	//
		VS	VS	0
64	CONTC/0006894/2021	LILI DASH, CHILD DEV. PROJECT OFFICER, ICDS, BANARPAL DUSHASAN BEHERA	ADV	//
		VS	VS	0
65	CONTC/0006895/2021	ASHOK DAS, TAHASILDAR, SORO BALASORE. RAJENDRA DALA BEHERA	ADV	//
		VS	VS	0
66	CONTC/0006896/2021	BIJAYA MISHRA, SUPERINTENDENT M.K.C.G. DEBASISH DEY		//
		VS	SARITA PANDA	0
67	CONTC/0006897/2021	STATE OF ODISHA MAMATA SAHU	SARITA PANDA	//
		VS	VS	0
68	CONTC/0006898/2021	JYOTIRMAYEE JYOSHARANI PATRA, DISTRICT SOCIAL WELFARE OFFICER MOHAMMED ABDUS	ADV	//
		VS	VS	0

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		PROF. DR. DEEPAK KUMAR BEHERA, V.C.SAMBALPUR UNIVERSITY.		//
69	CONTC/0006899/2021	BHAJAKRUSHNA DASH	ADV.	//
		VS	VS	0
		PRADEEP KUMAR DAS,IAS		//
70	CONTC/0006900/2021	KALPANA BEHERA	ADV.	//
		VS	VS	0
		CHANCHAL RANA.COLLECTOR,BOLANGIR		//
71	CONTC/0006901/2021	E.RAMA RAO BEHERA	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, IAS		//
72	CONTC/0006902/2021	SHYAM SUNDSAR PANDA	ADV.	//
		VS	VS	0
		DR.SANJAY KUMAR SAHU,DY. G.M(H.R)		//
73	CONTC/0006903/2021	SITA NAYAK	ADV	//
		VS	VS	0
		R.SRINIVAS, REGIONAL MANAGER, INDIAN BANK, SAHEED NAGAR BRANCH		//
74	CONTC/0006904/2021	SANJUBALA MOHANTY	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
75	CONTC/0006905/2021	JAYANTIMALA BHATTA @ JENA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
76	CONTC/0006906/2021	DUSMANTA KUMAR TIPIRIA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
77	CONTC/0006907/2021	SANGRAM KESHARI MOHANTY	DEBASIS TRIPATHY	//
		VS	VS	0
		ANU GARG,IAS		//
78	CONTC/0006908/2021	PRAFULLA KUMAR KAR	DEBASIS TRIPATHY	//
		VS	VS	0
		ANU GARG,IAS		//
79	CONTR/0000073/2021	BASANTA MOHAPATRA	ADV.	//0
		VS	VS	0
		DR.KANWAR VISHAL SINGH,IPS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLA/0000648/2021	RINTU@ PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	SAROJ KU. DASH VS	DHENKANAL SADAR /554 /2021 () //
81	CRLA/0000649/2021	NARAYAN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /113 /2019 () //
82	CRLA/0000650/2021	JHASKETAN NAYAK VS STATE OF ODISHA	R.N.BISWAL VS	BISWANATHPUR /49 /2021 () //
83	CRLMC/0002270/2021	PAWAN KAILASHCHAND KANODIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /110 /2021 () //
84	CRLMC/0002271/2021	S.ALEKHA REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /89 /2011 () //
85	CRLMC/0002272/2021	MD.MOFAZZALUR RAHMAN VS STATE OF ODISHA(VIG.)	PRANAYA KUMAR DASH VS	BALASORE VIGILANCE /55 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000023/2011
86	CRLMC/0002273/2021	SIDDHANTA SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /233 /2019 () //
87	CRLMC/0002274/2021	SATRUGHNA JENA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	PATTAPUR (ASKA) /250 /2021 () //
88	CRLMC/0002275/2021	BIJAYA KUMAR JENA VS STATE OF ODISHA	MANAS CHAND VS	UMERKOTE /157 /2019 () //
89	CRLMC/0002276/2021	ASHOK KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	JODA /161 /2005 () //
90	CRLMC/0002277/2021	PREM KUMAR JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BANDHUGOAN /12 /2017 () //
91	CRLMC/0002278/2021	SURENDRA GADABA	JUGALA KISHORE PANDA	ORKEL /142 /2020

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		VS	VS	()
92	CRLMC/0002279/2021	STATE OF ODISHA TIKESWAR MAHANTA	ARJEET MISHRA	// MALGODOWN /42 /2020
		VS	VS	()
93	CRLMC/0002280/2021	STATE OF ODISHA SUBHALAXMI JENA	SATYA RANJAN MULIA	// SPL.TASK FORCE /22 /2021
		VS	VS	()
94	CRLMC/0002281/2021	STATE OF ODISHA KUMARESH RATH	SIDHARTHA MISHRA	// BARAMBA /20 /2021
		VS	VS	()
95	CRLMC/0002282/2021	STATE OF ODISHA BAPU @ JYOTIKANTA PARIDA	SIDHARTHA MISHRA	// SPL.TASK FORCE /10 /2018
		VS	VS	()
96	CRLMC/0002283/2021	STATE OF ODISHA BABULU MAHARANA @ NIRANJAN MAHARANA	ABHAYA KUMAR PARIDA	// DELANGA /57 /2021
		VS	VS	()
97	CRLMC/0002284/2021	STATE OF ODISHA ANUPAM PATRA	ANANGA KUMAR OTTA	// MAHILA P.S. BUXIBAZAR /46 /2019
		VS	VS	()
98	CRLMC/0002285/2021	STATE OF ODISHA AHALYA MOHANTY	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()
99	CRLMP/0002065/2021	STATE OF ODISHA DHANENDRA KUMAR PATRO	BIRAJA PRASANNA SATAPATHY	// / /0
		VS	VS	()
100	CRLMP/0002066/2021	STATE OF ODISHA RUDRA PRASANA RAY	RAGHUNATH DAS MOHAPATRA	// / /0
		VS	VS	()
101	CRLMP/0002067/2021	STATE OF ODISHA PRADIPTA KISHORE SINGH	PRAVAT RANJAN SUTAR	// / /0
		VS	VS	()
102	CRLMP/0002068/2021	SUJATA PATTNAIK SUSILA SAHOO	SOMANATH SATAPATHY	// / /0
		VS	VS	()

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103	CRLMP/0002069/2021	STATE OF ODISHA BABA BETI VS	TANMAY MISHRA VS	// /0 0
104	CRLMP/0002070/2021	CENTRAL BUREAU OF INVESTIGATION, S.P.CBI, BHUBANESWAR SULOCHANA BEHERA VS	PABITRA KUMAR BEHERA VS	// /0 0
105	CRLMP/0002071/2021	STATE OF ODISHA SARASWATI BEHERA VS	JAYADEBA BEHERA VS	// /0 0
106	CRLMP/0002072/2021	STATE OF ODISHA PARADIP PORT TRUST VS	KALPATARU KHUNTIA VS	// /0 0
107	CRLMP/0002073/2021	STATE OF ODISHA MINAKHI DASH @ MINAKSHI DASH VS	RAGHUNATH DAS MOHAPATRA VS	// /0 0
108	CRLMP/0002074/2021	STATE OF ODISHA NIRANJAN PANIGRAHI VS	RAGHUNATH DAS MOHAPATRA VS	// /0 0
109	FAO/0000279/2021	STATE OF ODISHA LEGAL MANAGER(T.P. CELL),M/S NEW INDIA ASSURANCE CO. LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// /0 0
110	FAO/0000280/2021	SANJAYA NAYAK JAGABANDHU MOHANTA VS	KUNAL KUMAR SWAIN VS	// /0 0
111	MACA/0000391/2021	STATE OF ODISHA DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// /0 0
112	MACA/0000392/2021	SUSILA PATEL DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD. VS	NEELKOMPAN MATHI MOHANTY VS	// /0 0
113	RPFAM/0000087/2021	DHULI NAYAK ARJUNA BEHERA VS JEMAMANI BEHERA	GOKHE BEHERA VS	// /0 0 /0

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114	RSA/0000132/2021	LAXMI DALAI VS BANAMALI SAHU	PRATYUSHA NAIDU VS	// 0 //
115	RSA/0000133/2021	RAMANI SETHI VS DRAUPADI NAYAK	DILLIP KUMAR PRADHAN VS	// 0 //
116	RVWPET/0000230/2021	DINABANDHU PRUSTY VS SECY., GOVT. INDIA, MINISTRY DEPT.	ADV VS	// 0 //
117	TRP(C)/0000383/2021	ASMITA PATRA VS SAMIR RANJAN BEHURA	PRAVASH CH JENA VS	// 0 //
118	TRP(C)/0000384/2021	CHANDRAMA NAIK@NANDA VS TEKCHAND NANDA	BIJAYA KUMAR RAGADA VS	// 0 //
119	TRP(C)/0000385/2021	SUJATA KUMARI NAYAK @ MANDALA VS SUDHIR KUMAR MANDALA	DR. JITENDRA KUMAR LENKA VS	// 0 //
120	WA/0000901/2021	ENGINEER IN CHIEF,P.H.ODISHA,BBSR VS DEBENDRA KUMAR SAMAL	SAILAZA NANDAN DAS VS	// 0 /0010305/2021
121	WA/0000902/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BBSR VS BIJAYA KUMAR MALLICK	SAILAZA NANDAN DAS VS	// 0 /0006425/2021
122	WP(C)/0036052/2021	DEBENDU KUMAR BEHERA VS UNION OF INDIA	SIDHANT DWIBEDI VS	// 0 //
123	WP(C)/0036053/2021	KARTIK RANA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
124	WP(C)/0036054/2021	GIRIJA SANKAR MOHANTY VS COMMNR. CMC, CUTTACK	VS	// 0 //
125	WP(C)/0036055/2021	PRAFULLA KUMAR ROUT	NIRANJAN SINGH (1)	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0036056/2021	LAXMI BADATYA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0036057/2021	CHAKRAPANI BARAD	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0036058/2021	BIKASH PRADHAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0036059/2021	KHATU BISWAL	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0036060/2021	AJAYA AGARWAL	ARUN KUMAR BUDHIA	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
131	WP(C)/0036061/2021	RABINARAYAN PATRA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0036062/2021	ASHRIBAD ST SC RESIDENTIAL SEVA ASHRAM	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		THE PRINCIPAL SECY., S AND ME DEPT		//
133	WP(C)/0036063/2021	MOHAMMAD AFZAL ALLI KHAN	KISHORE CH. RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0036064/2021	PARAMESWAR SEN	DEBASIS TRIPATHY	//
		VS	VS	0
		THE AO, HDFC BANK, BBSR		//
135	WP(C)/0036065/2021	RANJITA SETHI	DILLIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0036066/2021	BALA SINGH @ SISHULAI SINGH	ASHOK KU SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0036067/2021	STATE OF ODISHA MINARANI MOHANTY VS	PRASANNA KUMAR NAYAK 1 VS	// // 0
138	WP(C)/0036068/2021	STATE OF ODISHA BHOLESWAR SAHU VS	UNMESH CHANDRA JENA VS	// // 0
139	WP(C)/0036069/2021	STATE OF ODISHA SISIR KUMAR DAS VS	PRASANNA KU. NAYAK 1 VS	// // 0
140	WP(C)/0036070/2021	STATE OF ODISHA DR.MANOJ KUMAR BARIK VS	RUDRA NARAYAN PARIJA VS	// // 0
141	WP(C)/0036071/2021	STATE OF ODISHA M/S MAA SAMALEI CARRIER VS	ABINASH ROUTRAY VS	// // 0
142	WP(C)/0036072/2021	IOCL, NEW DELHI R.N.GIRLS HIGH SCHOOL,NUAGAON VS	GHANASHYAM NAMTOAR VS	// // 0
143	WP(C)/0036073/2021	STATE OF ODISHA BABITA KANAR VS	RABINDRANATH PRUSTY VS	// // 0
144	WP(C)/0036074/2021	STATE OF ODISHA CHAUDHURY DIPTYMANJARI DAS VS	ACHYUTANANDA PATTANAİK VS	// // 0
145	WP(C)/0036075/2021	STATE OF ODISHA PANKAJIN MISHRA VS	ACHYUTANANDA PATTANAİK VS	// // 0
146	WP(C)/0036076/2021	STATE OF ODISHA M/S KJSL UTKAL (JV) VS	SOUBHAGYA S. DAS VS	// // 0
147	WP(C)/0036077/2021	MCL, ANGUL DILLIP KUMAR MISHRA VS	SURYA NARAYAN PATNAİK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0036078/2021	SUBASH CHANDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
149	WP(C)/0036079/2021	DR.KARI BENU GOPAL PATRO VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
150	WP(C)/0036080/2021	SATYAJIT DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
151	WP(C)/0036081/2021	BHIKARI SAHOO VS BIJAYALAXMI DORA	PABITRA KUMAR BEHERA VS	// 0 //
152	WP(C)/0036082/2021	SRICHARAN NAYAK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
153	WP(C)/0036083/2021	M/S. IDCOL KALINGA IRON WORKS LTD., VS UNION OF INDIA	CHITTARANJAN DAS VS	// 0 //
154	WP(C)/0036084/2021	NAMITA SAHOO VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
155	WP(C)/0036085/2021	DR.AKSHAYA KUMAR TARAI VS THE SECY.,H AND FW DEPT.,BBSR	AMIYA KUMAR TARAI VS	// 0 //
156	WP(C)/0036086/2021	M/S. IDCOL KALINGA IRON WORKS LTD. VS UNION OF INDIA	CHITTARANJAN DAS VS	// 0 //
157	WP(C)/0036087/2021	PRATAP KISHORE CHOUDHURY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
158	WP(C)/0036088/2021	M/S. IDCOL KALINGA IRON WORKS LTD., VS UNION OF INDIA	CHITTARANJAN DAS VS	// 0 //
159	WP(C)/0036089/2021	RAJAT ROUT	SITI KANT MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0036090/2021	PARADIP PORT TRUST SUSHRIT MISHRA@SUSHRIT KUMAR MISHRA	KOUSIK ANANDA GURU	//
		VS	VS	0
161	WP(C)/0036091/2021	KRUTIKA PANDA M/S. IDCOL KALINGA IRON WORKS LTD.	CHITTARANJAN DAS	//
		VS	VS	0
162	WP(C)/0036092/2021	UNION OF INDIA PRASANNA KUMAR PAHANTA SINGH	BIDYADHAR PRADHAN	//
		VS	VS	0
163	WP(C)/0036093/2021	STATE OF ODISHA M/S SRABANI CONSTRUCTION PVT. LTD.	SOUGAT DASH	//
		VS	VS	0
164	WP(C)/0036094/2021	AO, INDIAN OVERSEAS BANK, BBSR PUSPAJIT MOHAPATRA	M/S.SEKH ZAKIR HUSSAIN	//
		VS	VS	0
165	WP(C)/0036095/2021	A.O., UCO BANK, SAHID NAGAR BRANCH M/S. IDCOL KALINGA IRON WORKS LTD.	CHITTARANJAN DAS	//
		VS	VS	0
166	WP(C)/0036096/2021	UNION OF INDIA KSHIRODA PADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
167	WP(C)/0036097/2021	STATE OF ODISHA SHIVA KUMAR SWAIN	SMRUTI RANJAN MOHAPATRA	//
		VS	VS	0
168	WP(C)/0036098/2021	STATE OF ODISHA DANDAPANI DASH	BIDYADHAR PRADHAN	//
		VS	VS	0
169	WP(C)/0036099/2021	STATE OF ODISHA NIRMAL RICE MILL	GOUTAM KU. ACHARYA	//
		VS	VS	0
170	WP(C)/0036100/2021	TPWODL, SAMBALPUR PRASANTA KUMAR ROUT	ASHOK KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0036101/2021	REGIONAL TRANSPORT OFFICER, CTC SASMITA MOHARANA VS STATE OF ODISHA	ASHOK KUMAR DALAI VS	// // 0 //
172	WP(C)/0036102/2021	DANDAPANI DASH VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
173	WP(C)/0036103/2021	D.RAJU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
174	WP(C)/0036104/2021	BISHUDHANANDA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
175	WP(C)/0036105/2021	AGANI PRASAD JENA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
176	WP(C)/0036106/2021	SAROJINI PATNAIK VS COMMNR. OF ENDOWMENT, ODISHA	P.K.MOHANTY VS	// 0 //
177	WP(C)/0036107/2021	LARSEN AND TOUBRO LTD.,KANSBAHAL WORKS VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
178	WP(C)/0036108/2021	BRAJA KISHORE SUMANTA PATTANAIK VS DIVISIONAL MANAGER, ELECTRICAL BCDD II	SOUMYA RANJAN DAS VS	// 0 //
179	WP(C)/0036109/2021	SUPRIYA KAR VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	// 0 //
180	WP(C)/0036110/2021	ASHUTOSH JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
181	WP(C)/0036111/2021	BAIJAYANTI MOHANTY VS BRANCH MANAGER,INDIAN BANK,PURI BRANCH	SHASHI BHUSAN JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0036112/2021	SHANTILATA NAYAK VS PRINCIPAL SECY., ENERGY DEPT.	SHASHI BHUSAN JENA VS	// 0 //
183	WP(C)/0036113/2021	FIROJA SAHIN AKHTER VS BRANCH MANAGER,INDIAN BANK,NIALI	TRILOCHAN BARIK VS	// 0 //
184	WP(C)/0036114/2021	KHAGESWAR NAYAK VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
185	WP(C)/0036115/2021	RAJESH SINGH VS DIPIKA SINGH@ROUTRAY	PRANAB RANJAN CHHATOI VS	// 0 //
186	WP(C)/0036116/2021	MAHESWARI W.S.H.G.,DHENKANAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
187	WP(C)/0036117/2021	BABULAL DASH VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
188	WP(C)/0036118/2021	DHANAPATI DALAI VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
189	WP(C)/0036119/2021	TEVA SAHU @ TEBHA SAHOO VS STATE OF ODISHA	SUSHANTA KU. JOSHI VS	// 0 //
190	WP(C)/0036120/2021	BHAWANI PRASAD BAGH VS DIST. COLLECTOR,KALAHANDI	NIRANJAN NAYAK VS	// 0 //
191	WP(C)/0036121/2021	UDAYA NATH JENA VS THE COLLECTOR AND DM, KHORDHA	PRASANTA KUMAR MISHRA VS	// 0 //
192	WP(C)/0036122/2021	SK.RASID VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
193	WP(C)/0036123/2021	SAROJINI SAHOO	DEBASIS CHHOTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0036124/2021	GAYATRI NAYAK	DEBASIS CHHOTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0036125/2021	DHANESWAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0036126/2021	SUJIT KUMAR PADHY	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0036127/2021	GHANASHYAM KAMPA	PANCHANAN PANIGRAHI	//
		VS	VS	0
		THE SR. MANAGER,CANARA BANK,BBSR		//
198	WP(C)/0036128/2021	SUJIT KUMAR PADHY	GOPINATH PNADA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0036129/2021	DR.ANIL KUMAR DASH	SURYA NARAYAN SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0036130/2021	PRAMILA SUNDARI MOHANTY	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0036131/2021	PRABHAT KUMAR JENA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0036132/2021	ANASUYA PADHY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0036133/2021	GANESWAR ROUT	ABHAY KHANDELWAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0036134/2021	SATYABRATA PANDA	ASHOK KUMAR SWAIN I	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0036135/2021	UNION OF INDIA SAPAN BIHARI PATI VS	PRAVAT RANJAN SUTAR VS	// // 0
206	WP(C)/0036136/2021	UNION OF INDIA SATYAJIT BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
207	WP(C)/0036137/2021	STATE OF ORISSA MALATI DAS VS	PABITRA KUMAR NAYAK VS	// // 0
208	WP(C)/0036138/2021	STATE OF ODISHA INDUMATI PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
209	WP(C)/0036139/2021	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	TAPAN KUMAR MANDAL VS	// // 0
210	WP(C)/0036140/2021	STATE OF ODISHA PRANABANDHU ROUT VS	ANIRUDHA DAS VS	// // 0
211	WP(C)/0036141/2021	STATE OF ODISHA ABINASH SAHU VS	GYANA RANJAN SETHI VS	// // 0
212	WP(C)/0036142/2021	STATE OF ODISHA AMIT SAMANTASINGHAR VS	PRNOY MOHANTY VS	// // 0
213	WP(C)/0036143/2021	STATE OF ODISHA BISHNUPADA ROUT VS	GYANA RANJAN SETHI VS	// // 0
214	WP(C)/0036144/2021	STATE OF ODISHA TWINKIL PATEL VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
215	WP(C)/0036145/2021	STATE OF ODISHA SUNITA KUMARI APATA VS	S.K.SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0036146/2021	SURENDRA PRASAD BHOL VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
217	WP(C)/0036147/2021	SASHIBHUSAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
218	WP(C)/0036148/2021	ASWANI KUMAR MUKHI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
219	WP(C)/0036149/2021	IBRAHIM KHAN VS R.T.O, CHANDIKHOLE	SATYABRATA DASH VS	// 0 //
220	WP(C)/0036150/2021	ANIL KUMAR SAHOO VS STATE BANK OF INDIA,CUTTACK	TUNA SAHU VS	// 0 //
221	WP(C)/0036151/2021	MRUTYUNJAYA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
222	WP(C)/0036152/2021	SADANANDA SETHY VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
223	WP(C)/0036153/2021	BIDESHI KUMAR SETHI VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
224	WP(C)/0036154/2021	SAROJ KUMAR BEHERA VS DEBAJANI ARKA@BEHERA	SANJEEV UDGATA VS	// 0 //
225	WP(C)/0036155/2021	DINABANDHU MAHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
226	WP(C)/0036156/2021	GHANA SHYAM MAHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
227	WP(C)/0036157/2021	SANTOSH KUMAR MISHRA	BIGYAN KUMAR SHARMA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0036158/2021	ANANTA CHARAN MOHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0036159/2021	BIMAL KUMAR MOHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0036160/2021	BABITA NAYAK	KERESH KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0036161/2021	SANJAY KUMAR BARIK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0036162/2021	SHAIKH JAVED ALLI	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		DFO, KORAPUT		//
233	WP(C)/0036163/2021	LAKHMAN KIRSANI	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0036164/2021	SANTOSH KUMAR SAMANTARA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0036165/2021	PRAVAT KUMAR SINGH	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0036166/2021	S.V.N. COLLEGE OF MEDICAL SCIENCE AND RESEARCH	CHITTI KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0036167/2021	ASHOK KUMAR MISHRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0036168/2021	M/S ADITYA CONSTRUCTION	SATYAJIT PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0036169/2021	GM, MCL, JHARSUGUDA RABINDRANATH PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //
240	WP(C)/0036170/2021	BIJAYALAKSHMI PATNAIK VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
241	WP(C)/0036171/2021	UPENDRA BAITHA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
242	WP(C)/0036172/2021	RITANJALI PAL VS THE COLLECTOR, ANGUL	SANGRAMJIT PANDA VS	// 0 //
243	WP(C)/0036173/2021	DILLIP KUMAR MARTHA VS PRINCIPAL SECY. TO GOVT. OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
244	WP(C)/0036174/2021	K.ARATI REDDY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
245	WP(C)/0036175/2021	CHITTARANJAN SINGH VS COMMNR. LR AND S, ORISSA	ANADI CHARAN NAYAK VS	// 0 //
246	WP(C)/0036176/2021	BHAJAHARI BEHERA VS THE DIRECTOR-CUM-MEMBER SECY., OSAMB, BBSR	BIJNYAN KUMAR MOHAPATRA VS	// 0 //
247	WP(C)/0036177/2021	INDUMATI DAS VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
248	WP(C)/0036178/2021	MANORANJAN SAHOO VS STATE OF ORISSA	PRAKASH KUMAR SAMAL VS	// 0 //
249	WP(C)/0036179/2021	BALARAM BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0036180/2021	GAYADHARA SETHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
251	WP(C)/0036181/2021	SATYAJIT PATNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
252	WP(C)/0036182/2021	BHAGABANA BISHOI VS STATE OF ORISSA	PRAKASH KUMAR SAMAL VS	// 0 //
253	WP(C)/0036183/2021	BASANTI SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
254	WP(C)/0036184/2021	HEMANT KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	WP(C)/0036185/2021	BALABHADRA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	WP(C)/0036186/2021	SANATAN JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
257	WP(C)/0036187/2021	ANASUYA ROUT VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
258	WP(C)/0036188/2021	CHANDRAKANTI JENA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
259	WP(C)/0036189/2021	M/S. IDCOL KALINGA IRON WORKS LTD. VS UNION OF INDIA	CHITTARANJAN DAS VS	// 0 //
260	WP(C)/0036190/2021	BASANTA KUMAR MOHARANA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
261	WP(C)/0036191/2021	MURALIDHAR PRADHAN	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0036192/2021	M/S.IDCOL KALINGA IRON WORKS LTD.	SOMALEEN PATNAIK	//
		VS	VS	0
		THE PRESIDING OFFICER,INDUSTRIAL TRIBUNAL,ROURKELA		//
263	WP(C)/0036193/2021	MAMATA SAMAL	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0036194/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,	CHITTARANJAN DAS	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0036195/2021	BELA MAJHI	MOHNEDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0036196/2021	RAJU MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0036197/2021	UMESH CHANDRA SAHOO	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0036198/2021	SHYAM SUNDAR COLD STORE	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0036199/2021	BIMBADHAR GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0036200/2021	SUDESTHNA@SUDASHNA BEHERA	SARADA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0036201/2021	SHYAM SUNDAR COLD STORE	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0036202/2021	RASIKA GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0036203/2021	STATE OF ODISHA PRAFULLA KUMAR MARTHA VS UNION OF INDIA	ALOK KUMAR PANDA VS	// // 0 //
274	WP(C)/0036204/2021	GAUTAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
275	WP(C)/0036205/2021	PRAVAS KUMAR DEBATA VS STATE TRANSPORT AUTHORITY, ODISHA	AMIYA KUMAR TARAI VS	// 0 //
276	WP(C)/0036206/2021	DAMBARUDHAR SUNDARAY VS STATE TRANSPORT AUTHORITY, CTC	AMIYA KUMAR TARAI VS	// 0 //
277	WP(C)/0036207/2021	DISAMBAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
278	WP(C)/0036208/2021	PRABHU PRASAD SAHOO VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
279	WP(C)/0036209/2021	AJAYA AGARWAL VS THE GOVT. OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
280	WP(C)/0036210/2021	SUDHIR RANJAN SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
281	WP(C)/0036211/2021	RIYANKA MALIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
282	WP(C)/0036212/2021	SITAYA ROUT VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
283	WP(C)/0036213/2021	ARATI NAYAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0036214/2021	BATA KRUSHNA DAS VS STATE OF ODISHA	PRAKASH K. MISHRA VS	// 0 //
285	WP(C)/0036215/2021	SASHIPRIYA DAS VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	// 0 //
286	WP(C)/0036216/2021	RAMESH MEHETA VS ADDL. DM, SUNDARGARH	KALPATARU KHUNTIA VS	// 0 //
287	WP(C)/0036217/2021	ANITA LAL VS ESTATE OFFICER-CUM-PROJECT OFFICER,ANGUL	DURGA PRASAD JENA VS	// 0 //
288	WP(C)/0036218/2021	BIKRAM MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
289	WP(C)/0036219/2021	KALPANA BEHERA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	// 0 //
290	WP(C)/0036220/2021	PRANABANDHU PANDA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
291	WP(C)/0036221/2021	PUSPANJALI BEHERA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
292	WP(C)/0036222/2021	SUBHODRA SENDRIA@SUBHADRA GHASIANAI VS STATE OF ODISHA	S.S.PATRA VS	// 0 //
293	WP(C)/0036223/2021	MUNNI KUMBHAR VS STATE OF ODISHA	S.S.PATRA VS	// 0 //
294	WP(C)/0036224/2021	SIB CHARAN KALET VS STATE OF ODISHA	S.S.PATRA VS	// 0 //
295	WP(C)/0036225/2021	ASHOK KUMBHAR	S.S.PATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0036226/2021	CHIRANJIBI PANIGRAHI	RAMESH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0036227/2021	MITHILA SUNA	S.S.PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0036228/2021	MAYADHAR SUNA	S.S.PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0036229/2021	KASALA SUNA	S.S.PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0036230/2021	DHIRAJ SENDERIA	S.S.PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0036231/2021	HADU BESAR	S.S.PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0036232/2021	BIRANCHI SUNA	SUBHRANSU SEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0036233/2021	BELA KUMBHAR	S.S.PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0036234/2021	IPSITA MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0036235/2021	BHARAT NAIK	S.S.PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0036236/2021	SITA SANDHA	S.S.PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0036237/2021	STATE OF ODISHA SURESH SUNA VS	S.S.PATRA VS	// // ()
308	WP(C)/0036238/2021	STATE OF ODISHA CHITTA RANJAN ROUT VS	SIOUBHAGYA KUMAR DASH VS	// // ()
309	WP(C)/0036239/2021	STATE OF ODISHA SARAT CHANDRA MOHAPATRA VS	PRAFULLA KUMAR RATH VS	// // ()
310	WP(C)/0036240/2021	ODISHA STATE WAREHOUSING CORP. BIJAY KUMAR BEHERA VS	MANOJ OJHA VS	// // ()
311	WP(C)/0036241/2021	POWER GRID CORPORATION INDIA LTD. KAMALA KUMAR MOHAPATRA VS	MANOJ OJHA VS	// // ()
312	WP(C)/0036242/2021	POWER GRID CORPORATION INDIA LTD. M/S PARALA SWAVIMAN FOUNDATION,GAJAPATI VS	SIDHARTHA RAY VS	// // ()
313	WP(C)/0036243/2021	NATIONAL FACELESS ASSESSMENT CENTRE,DELHI BHIIKA MALLICK VS	SUBHRANSU SEKHAR PATRA VS	// // ()
314	WP(C)/0036244/2021	STATE OF ODISHA DAMODAR HARPAL VS	SUBHRANSU SEKHAR PATRA VS	// // ()
315	WP(C)/0036245/2021	STATE OF ODISHA SUBASH CHANDRA BHATRA VS	PRABIR KUMAR RAY VS	// // ()
316	WP(C)/0036246/2021	STATE OF ODISHA JAGANNATH SAMAL @ JAGANNATH PRASAD SAMAL VS	DEBASIS TRIPATHY VS	// // ()
317	WP(C)/0036247/2021	R.T.O., PURI JAGANNATH SAMAL @ JAGANNATH PRASAD SAMAL VS	DEBASIS TRIPATHY VS	// // ()
		R.T.O., CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0036248/2021	BHAGIRATHI NAIK VS SUB COLLECTOR, KARANJIA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0036249/2021	MOHAMMAD SALIM@MD.SALIM VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// 0 //
320	WP(C)/0036250/2021	SMRUTIRANJAN MISHRA VS STATE OF ORISSA	DEBASIS TRIPATHY VS	// 0 //
321	WP(C)/0036251/2021	NETRANANDA NAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
322	WP(C)/0036252/2021	MOHAMMAD SALIM@MD.SALIM VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// 0 //
323	WP(C)/0036253/2021	MOHAMMAD SALIM@MD.SALIM VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// 0 //
324	WP(C)/0036254/2021	MINATI MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
325	WP(C)/0036255/2021	BHRAMARABAR DALAI VS STATE OF ODISHA	JEETENDRA SAMANTARAY VS	// 0 //
326	WP(C)/0036256/2021	PABITRA MOHAN BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0036257/2021	KOLLI RAMABABU @ K.RAMABABU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
328	WP(C)/0036258/2021	SUBHASHREE NAYAK VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
329	WP(C)/0036259/2021	BALARAM BEHERA	SASWAT DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	WPCRL/0000156/2021	DAITARI BEHERA	MIHIR SEKHAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0015066/2021	DEBASMITA MOHANTA	SARADA PRASAD DASH	JHARPOKHARIA /207 /2021
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0015067/2021	JITENDRA KUMAR DAS @ JITENDRA DAS	DIGAMBAR SETHI	JAJPUR TOWN /407 /2021
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0015068/2021	CHAKRADHAR NATUA	PRAMOD KUMAR JENA	SINGLA /190 /2021
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0015069/2021	UDAYANATH BEHERA	BIJAY KUMAR DASH	CUTTACK SADAR /610 /2021
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0015070/2021	SK.AJAD@ SEKH AJAD MOHAMMAD	JAGANNATH KAMILA	PURUNABAZAR /371 /2021
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0015071/2021	UTTAM BISWAL	SAROJ KUMAR MISHRA	SUBALAYA /101 /2021
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0015072/2021	ASHOK MALLIK	DEEPAK KUMAR SAHOO	NIKIRAI /193 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0015073/2021	RAJESWER BISWAL	DEEPAK KU SAHOO	PATTAMUNDAI /403 /2021
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0015074/2021	KISHORE KUMAR SETHY	DEEPAK KUMAR SAHOO	KENDRAPARA SADAR /586 /2021
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0015075/2021	KAPILA CHANDRA PRADHAN	UNMESH CHANDRA JENA	SABARANG /227 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0015076/2021	STATE OF ODISHA PANCHANAN MOHANTY VS	ASIT CH. MOHAPATRA VS	// TIRTOL /55 /2020 ()
342	ABLAPL/0015077/2021	STATE OF ODISHA ABHAYA KUMAR MISHRA@ CHIKU VS	GHANASHYAM DASH VS	// JENAPUR /325 /2021 ()
343	ABLAPL/0015078/2021	STATE OF ODISHA JAGANNATH NAYAK VS	SOUBHAGYA KUMAR DASH VS	// SOSO /115 /2021 ()
344	ABLAPL/0015079/2021	STATE OF ODISHA MANAS KUMAR SAHOO @ MANAS RANJAN SAHOOCITTARANJAN SWAIN VS	VS	// CHANDABALI /177 /2019 ()
345	ABLAPL/0015080/2021	STATE OF ODISHA SABAR BISWAL VS	SAMBEET PATTANAYAK VS	// BALANGA /206 /2021 ()
346	ABLAPL/0015081/2021	STATE OF ODISHA LALU SAHOO VS	PANCHANAN PANIGRAHI VS	// DHENKANAL SADAR /552 /2021 ()
347	ABLAPL/0015082/2021	STATE OF ODISHA NANDA@ NARAYAN MALLICK VS	BISWARANJAN DALAI VS	// PATTAMUNDAI /618 /2021 ()
348	ABLAPL/0015083/2021	STATE OF ODISHA DITI KRUSHNA DALAI@ JITENDRA DALAI VS	S.S.RAY 2 VS	// HINJILI (ASKA) /39 /2017 ()
349	ABLAPL/0015084/2021	STATE OF ODISHA MADAN MOHAN NANDA VS	JAYAKRISHNA MOHAPATRA VS	// TIHIDI /381 /2021 ()
350	ABLAPL/0015085/2021	STATE OF ODISHA SK.TABARAK VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /275 /2021 ()
351	ABLAPL/0015086/2021	STATE OF ODISHA MANAS JENA VS	M.SWAIN VS	// MANGALPUR /257 /2017 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0015087/2021	RAGHUNATH RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /75 /2021 () //
353	ABLAPL/0015088/2021	UMAKANTA MIRDDHA VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /305 /2021 () //
354	ABLAPL/0015089/2021	HEMANTA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BHUBANESWAR VIGILANCE /32 /2021 () //
355	ABLAPL/0015090/2021	HARI PRASAD SHARMA VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	BARBIL /208 /2021 () //
356	ABLAPL/0015091/2021	HARI PRASAD SHARMA VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	BARBIL /207 /2021 () //
357	ABLAPL/0015092/2021	SK AJMUL HAK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /613 /2021 () //
358	ABLAPL/0015093/2021	MADHAB SWAIN@ MINAKETAN SWAIN VS STATE OF ODISHA	BHARAT CHANDRA SAHOO VS	TANGI /217 /2021 () //
359	ABLAPL/0015094/2021	KARTIK KUMAR SAHOO VS STATE OF ODISHA	R.C.SWAIN VS	KENDRAPARA /164 /2021 () //
360	ABLAPL/0015095/2021	KAILASH HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /254 /2021 () //
361	ABLAPL/0015096/2021	UMAKANTA PARIDA VS STATE OF ODISHA	SUBASH CH. MOHANTY VS	DHAULI PS /125 /2021 () //
362	ABLAPL/0015097/2021	HIRAMANI MALIK VS STATE OF ODISHA	PRAFULLA KU BISWAL VS	RAJKANIKA /324 /2021 () //
363	ABLAPL/0015098/2021	HARI KRUSHNA CHOUDHURY@ HARI KRUSHNA PANDA	ANILAV TRIPATHY	MARINE PS AT ARJIPALLI /16 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0015099/2021	SASMITA SAMAL	SURYA NARAYAN BISWAL	BHUBANESWAR VIGILANCE /34 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
365	ABLAPL/0015100/2021	RAJESH KUMAR SAHOO @ RAJESH KUMAR SAHU	RAJENDRA KUMAR DASH	BHADRAK TOWN /425 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0015101/2021	BITALI BEHERA	SURESH KUMAR JENA	MANGALPUR /497 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0015102/2021	ABU ZAHAR	NIRANJAN PANDA	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0015103/2021	SANJIT KABI	ADITI HOTA	KANIHA /300 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0015104/2021	AMRUL HUSSAIN	ABHAYA KUMAR PARIDA	BISOI /124 /2021
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0015105/2021	NAGENDRA KUMAR PUROHIT	AKSHAYA KUMAR SAHOO	MAHILA PS SAMBALPUR /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0015106/2021	PRAKASH @ PRAKASH KUMAR MALLIK	LAMBODAR ACHARI	BHANDARIPOKHARI /323 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0015107/2021	PITABASH TAREI	SAROJ RANJAN SUBUDHI	KHALLIKOTE /689 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0015108/2021	GOBINDA DAS	RAJIV KUMAR MAHANTA	REMUNA /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0015109/2021	BASANTA PRADHAN@ BASANTA KUMAR PRADHAN	KALINDA KUMAR ROUT	BYREE /206 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0015110/2021	STATE OF ODISHA SUBRATA KUMAR PANDA @ SUBRAT PANDA VS	SURYAKANTA DWIBEDI VS	// SORO /213 /2021 ()
376	ABLAPL/0015111/2021	STATE OF ODISHA MANJU SUNA @ MANJULA SUNA VS	SURYAKANTA DWIBEDI VS	// TITILAGARH /252 /2016 ()
377	ABLAPL/0015112/2021	STATE OF ODISHA ANIKET PUROHIT VS	AKSHAYA KUMAR SAHOO VS	// MAHILA PS SAMBALPUR /100 /2021 ()
378	ABLAPL/0015113/2021	STATE OF ODISHA DASHARATH GIRI VS	SUSANTA KUMAR DASH VS	// BARBIL /159 /2021 ()
379	ABLAPL/0015114/2021	STATE OF ODISHA ALOK KUMAR ROUL VS	DILLIP KUMAR MOHANTY VS	// KHUNTUNI /129 /2021 ()
380	ABLAPL/0015115/2021	STATE OF ODISHA SUBHADRA PATRA VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /84 /2012 ()
381	ABLAPL/0015116/2021	STATE OF ODISHA SUKANTA SAMANTRAY@ SUKANTA KISHORE SAMANTRAY VS	ANIRAM NAYAK VS	// KANAS /50 /1992 ()
382	ABLAPL/0015117/2021	STATE OF ODISHA SUNIL NANDA VS	JAYADEBA BEHERA VS	// TUSRA /163 /2017 ()
383	ABLAPL/0015118/2021	STATE OF ODISHA NARAYAN BALIARSINGH VS	JYOTIRMAYA SAHOO VS	// BANARAPAL /325 /2020 ()
384	ABLAPL/0015119/2021	STATE OF ODISHA KAILASH NAHAK VS	JYOTIRMAYA SAHOO VS	// KODALA /584 /2021 ()
385	ABLAPL/0015120/2021	STATE OF ODISHA TRINATH RAUT @ TRINATH ROUT VS	TIRTH KUMAR SAHU VS	// SAINTALA /195 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0015121/2021	CHANDU @ PRAKASH DAS VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /306 /2018 () //
387	ABLAPL/0015122/2021	CHINTAMANI NAYAK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	BASUDEVPUR /345 /2021 () //
388	ABLAPL/0015123/2021	RINKU BHARIMAL VS STATE OF ODISHA	SANATAN PANI VS	CHANDAKA P.S. /261 /2021 () //
389	ABLAPL/0015124/2021	SAMEER PATRA@ SAMARENDRA PATRA VS STATE OF ODISHA	D.PANIGRAHI VS	JODAPADAR /252 /2021 () //
390	ABLAPL/0015125/2021	JHASAKETAN SWAIN@ BUDHU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	DEOGARH /359 /2021 () //
391	ABLAPL/0015126/2021	SANTOSH SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	ANGUL SADAR PS /532 /2021 () //
392	ABLAPL/0015127/2021	SAGAR SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BANARAPAL /336 /2021 () //
393	WPC(OAC)/0000080/2010	SUSAMA SAHU VS STATE OF ODISHA	M/S H.P RATH VS	// () //
394	WPC(OAC)/0000177/2010	RAMAKANTA GIRI VS STATE OF ODISHA	M/S BIMBISAR DASH VS	// () //
395	WPC(OAC)/0000192/2010	JAYKRUSHNA MOHANTA VS STATE OF ODISHA	M/S BIMBISAR DASH VS	// () //
396	WPC(OAC)/0000195/2010	SATYA NARAYAN NAYAK VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPATRA VS	// () //
397	WPC(OAC)/0000197/2010	KALPANA ROUT	M/S SHASHI BHUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OAC)/0000292/2010	KRUTIBAS ROUT	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0000393/2010	BIRABAR DASH	M/S T.R MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0000394/2010	DR. SISIR KUMAR SAHU	M/S BIGYAN KUMAR SHARMA	//
		VS	VS	0
		PRINCIPAL, M.K.C.G MEDICAL COLLEGE AND HOSPITAL		//
401	WPC(OAC)/0000396/2010	AJAYANTI PRADHAN	M/S S.R. PARJA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0000423/2010	KUMARI CHHAYA DEI	M/S PRASANNA KUMAR BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OAC)/0000427/2010	KHAGESWAR SUNANI	M/S S.K GARTIA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OAC)/0000432/2010	ANTARYAMI MOHANTY	M/S C.R PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0000437/2010	LALIT MOHAN NAIK	M/S K.K SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WPC(OAC)/0000440/2010	SABITA SATAPATHY	M/S P.K MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OAC)/0000509/2010	CHANDRAKANT TRIPATHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OAC)/0000515/2010	CHANDRAMANI PRADHAN	S.N. BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WPC(OAC)/0000518/2010	STATE OF ODISHA SIPRA MISHRA VS	KALI PRASANNA MISHRA VS	// // 0
410	WPC(OAC)/0000771/2010	STATE OF ODISHA RAJENDRA KUMAR NAIK VS	M/S P.K. KHUNTIA VS	// // 0
411	WPC(OAC)/0000772/2010	STATE OF ODISHA RADHAMOHAN DAS VS	M/S P.K. KHUNTIA VS	// // 0
412	WPC(OAC)/0000773/2010	STATE OF ODISHA RAMESH CHANDRA MOHANTA VS	M/S P.K. KHUNTIA VS	// // 0
413	WPC(OAC)/0000774/2010	STATE OF ODISHA SURENDRA KUMAR CHOUDHURY VS	M/S P.K. KHUNTIA VS	// // 0
414	WPC(OAC)/0000775/2010	STATE OF ODISHA ALEKHA KUMAR PALAI VS	M/S SAMEER KUMAR DAS VS	// // 0
415	WPC(OAC)/0000776/2010	STATE OF ODISHA SACHIDANANDA BOHIDAR VS	M/S AJIT KUMAR CHOUDHURY VS	// // 0
416	WPC(OAC)/0000777/2010	STATE OF ODISHA SITARAM SAHOO VS	M/S L. MISHRA VS	// // 0
417	WPC(OAC)/0000792/2010	STATE OF ODISHA DEBENDRA NATH JENA VS	M/S P.C MISHRA VS	// // 0
418	WPC(OAC)/0000796/2010	STATE OF ODISHA SUNIL KUMAR DIGAL VS	M/S AJHODHYA RANJAN DASH VS	// // 0
419	WPC(OAC)/0000797/2010	STATE OF ODISHA JAGABANDHU DIGAL VS STATE OF ODISHA	M/S AJODHYA RANJAN DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WPC(OAC)/0000811/2010	MANAS RANJAN DASH VS STATE OF ODISHA	M/S R. SHARMA VS	// 0 //
421	WPC(OAC)/0000812/2010	PRADEEP KUMAR JENA VS STATE OF ODISHA	M/S R. SHARMA VS	// 0 //
422	WPC(OAC)/0000813/2010	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	M/S R SHARMA VS	// 0 //
423	WPC(OAC)/0000822/2019	ADYASHA MISHRA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
424	WPC(OAC)/0000914/2010	SRI JANAKI BALLAV DASH VS STATE OF ODISHA	M/S M.PRATAP VS	// 0 //
425	WPC(OAC)/0000916/2010	ANIL KUMAR TRIPATHY VS STATE OF ODISHA	M/S DEVADUTTA KAVI SATAPATHY VS	// 0 //
426	WPC(OAC)/0000918/2010	JAYADEV MOHARANA VS STATE OF ODISHA	M/S PARESH KU.SAHOO VS	// 0 //
427	WPC(OAC)/0000921/2010	PRASANNA KUMAR TRIPATHY VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
428	WPC(OAC)/0000945/2010	MANORANJAN PRADHAN VS STATE OF ODISHA	M/S D.K SAHU VS	// 0 //
429	WPC(OAC)/0000955/2010	SULOCHANA SAMAL VS STATE OF ODISHA	M/S R.K KAR VS	// 0 //
430	WPC(OAC)/0000956/2010	HALADHAR BAL VS STATE OF ODISHA	M/S SHARAT KUMAR DAS VS	// 0 //
431	WPC(OAC)/0000962/2010	AJIT NARAYAN PRASAD GIRI	M/S MANORANJAN MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0001037/2017	DEBRAJ PATRA	R.C.PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0001137/2017	LATIKA MANJARI ROUT	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
434	WPC(OAC)/0001326/2009	PREM CHAND SUSANT KUMAR RAY	M/S PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OAC)/0001468/2019	BIJAY KUMAR CHARCHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WPC(OAC)/0001511/2009	SK. ABDUL AZIZ	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WPC(OAC)/0001705/2010	MANJULATA DAS	AJODHYA RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0001743/2010	SUFI ARA BEGUM	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
439	WPC(OAC)/0002497/2010	JUDHISTHIR BAG	M/S LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WPC(OAC)/0002517/2010	SURATHA KUMAR KAR	M/S LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OAC)/0002523/2010	SAROJ KUMAR PANDA	M/S L.K. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAC)/0002526/2010	SUDARSAN BEHERA	M/S UMESH CHANDRA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WPC(OAC)/0002755/2016	STATE OF ODISHA PRADEEP KUMAR CHHOTRAY VS	K.K.SWAIN VS	// // ()
444	WPC(OAC)/0002807/2009	STATE OF ODISHA UTTAM KUMAR ROUT VS	M/S MAHENDRA KUMAR SAHOO VS	// // ()
445	WPC(OAC)/0002826/2018	STATE OF ODISHA SMRUTI RANJAN PRADHAN VS	SATYAJIT BEHERA VS	// // ()
446	WPC(OAC)/0002942/2010	STATE OF ODISHA BHIMA SAHOO VS	MANASI SAHOO VS	// // ()
447	WPC(OAC)/0002968/2010	DIRECTOR OF ELEMENTARY EDUCATION BBSR RAJA KISHORE PRADHAN VS	M/S SOMENDARSAN MOHANTY VS	// // ()
448	WPC(OAC)/0002970/2010	STATE OF ODISHA SAMBHU NATH PATRA VS	M/S BIJAY KUMAR MOHANTY VS	// // ()
449	WPC(OAC)/0003001/2010	STATE OF ODISHA G.SRINIBAS RAO VS	M/S BISWABIHARI MOHANTY VS	// // ()
450	WPC(OAC)/0003002/2010	STATE OF ODISHA KIRTI MOHAN MOHANTY VS	M/S MILAN KANUNGO VS	// // ()
451	WPC(OAC)/0003013/2010	STATE OF ODISHA BHABAKANTA PRADHAN VS	M/S SHANTI PRAKASH MOHANTY VS	// // ()
452	WPC(OAC)/0003014/2010	STATE OF ORISSA MANORANJAN KHUNTIA VS	M/S MANORANJAN MISHRA VS	// // ()
453	WPC(OAC)/0003015/2010	STATE OF ODISHA JAYANT KUMAR MOHAPATRA VS	M/S MANORANJAN MISHRA VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WPC(OAC)/0003016/2010	MANAS RANJAN SWAIN VS STATE OF ORISSA.	M/S MANORANJAN MISHRA VS	// 0 //
455	WPC(OAC)/0003017/2010	GANESWAR BARIK VS STATE OF ORISSA	M/S MANORANJAN MISHRA VS	// 0 //
456	WPC(OAC)/0003018/2010	ASHOK KR. PANDA VS STATE OF ODISHA	M/A MANORANJAN MISHRA VS	// 0 //
457	WPC(OAC)/0003019/2010	BISWA BHUSAN SWAIN VS STATE OF ORISSA	M/S MANORANJAN MISHRA VS	// 0 //
458	WPC(OAC)/0003020/2010	JITENDRA KUMAR DAS VS STATE OF ORISSA	M/S MANORANJAN MISHRA VS	// 0 //
459	WPC(OAC)/0003021/2010	UPENDRA KUMAR NAYAK VS SATE OF ODISHA	M/S MANORANJAN MISHAR VS	// 0 //
460	WPC(OAC)/0003022/2010	SACHITRA PALEI VS STATE OF ODISHA	M/S MANORANJAN MISHRA VS	// 0 //
461	WPC(OAC)/0003023/2010	ANTARYAMI MANGARAJ VS STATE OF ORISSA	M/S MANORANJAN MISHRA VS	// 0 //
462	WPC(OAC)/0003027/2010	MANOJ KUMAR RAM VS STATE OF ORISSA	M/S MANAS CHAND VS	// 0 //
463	WPC(OAC)/0003032/2010	SURESH KUMAR PRADHAN VS STATE OF ORISSA	M/S MANOJ KUMAR MISHRA VS	// 0 //
464	WPC(OAC)/0003034/2010	SUKANTA KUMAR DASH VS STATE OF ORISSA	M/S KALI PRASANNA MISHRA VS	// 0 //
465	WPC(OAC)/0003035/2010	PRIYABRATA SWAIN	M/S KALI PRASANNANA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0003039/2010	JADUMANI MAHANANDA	M/S MILAN KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
467	WPC(OAC)/0003040/2010	BASANTA KUMAR BISWAL	M/S MILAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0003041/2010	SATYANARAYAN SAHU	M/S MILAN KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
469	WPC(OAC)/0003042/2010	THOMAS NAG	M/S SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0003046/2010	BAL GANGADHAR SAHU	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0003059/2009	PANCHANAN BEHERA	DEBASISH NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0003072/2010	PRADEEP KUMAR PANIGRAHI	M/S B.S. TRIPATHY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
473	WPC(OAC)/0003075/2010	BALABHADRA MAHARANA	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0003076/2010	RATIKANTA KABI	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OAC)/0003077/2010	PRADEEP KUMAR SAHOO	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OAC)/0003126/2009	BIBHU PRASAD TRIPATHY	MANOJ KUMAR KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WPC(OAC)/0003175/2010	STATE OF ODISHA JATINDRANATH MOHANTA VS	M/S MANASI MOHAPATRA VS	// // ()
478	WPC(OAC)/0003183/2010	STATE OF ODISHA ANEM POTARAJU VS	M/S RABINDRA KUMAR PATTNAIK VS	// // ()
479	WPC(OAC)/0003200/2010	STATE OF ODISHA SIDHESWAR MOHAPATRA VS	M/S SAROJ KUMAR JEE VS	// // ()
480	WPC(OAC)/0003201/2010	STATE OF ODISHA ABDUL HAZIB KHAN VS	M/S SAROJ KUMAR JEE VS	// // ()
481	WPC(OAC)/0003202/2010	STATE OF ODISHA NABAGHAN SENAPATI VS	M/S SAROJ KUMAR JEE VS	// // ()
482	WPC(OAC)/0003205/2010	STATE OF ODISHA NADIA CHAND BEHERA VS	M/S SANJIB MOHANTY VS	// // ()
483	WPC(OAC)/0003207/2010	STATE OF ODISHA RAMESH CHANDRA BAITHARU VS	M/S JAYANT KUMAR RATH VS	// // ()
484	WPC(OAC)/0003208/2010	STATE OF ODISHA RAJASINGH BEHERA VS	M/S JAYANATA KUMAR RATH VS	// // ()
485	WPC(OAC)/0003246/2009	STATE OF ODISHA DHABALESWAR NAHAK VS	M/S K.K PATTNAIK VS	// // ()
486	WPC(OAC)/0003344/2010	STATE OF ODISHA BELESWAR JUJHARSINGH VS	M/S MAHENDRA KUMAR SAHOO VS	// // ()
487	WPC(OAC)/0003363/2010	STATE OF ORISSA DIPTI RANJAN PRADHAN VS STATE OF ORISSA	M/S SAROJ KUMAR SWAIN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WPC(OAC)/0003376/2010	SANGHAMITRA SENAPATI VS STATE OF ORISHA	M/S AJODHYA RANJAN DASH VS	// 0 //
489	WPC(OAC)/0003378/2010	SIBA PRASAD RATH VS STATE OF ORISSA	M/S LAXMAN ORADHAN VS	// 0 //
490	WPC(OAC)/0003381/2010	BALARAM SAGAR VS STATE OF ORISSA	M/S DILIP KUMAR MOHANTY VS	// 0 //
491	WPC(OAC)/0003382/2010	NABINA CHANDRA LIMA VS STATE OF ODISHA	M/S NEELAKANTHA PANDA VS	// 0 //
492	WPC(OAC)/0003403/2009	RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
493	WPC(OAC)/0003407/2009	UDAYNATH MISHARA VS STATE OF ODISHA	M/S LAXMAN PRADHAN VS	// 0 //
494	WPC(OAC)/0003420/2010	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	M/S BARADA PRASANNA SARANGI VS	// 0 //
495	WPC(OAC)/0003423/2009	BHARAT CHANDRA PANDA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
496	WPC(OAC)/0003432/2010	APURBA GOCHHAYAT VS STATE OF ODISHA	M/S SOMADARSAN MOHANTY VS	// 0 //
497	WPC(OAC)/0003433/2010	GOLAK CHANDRA BARIK VS STATE OF ORISSA	M/S CHITRA PADHI VS	// 0 //
498	WPC(OAC)/0003488/2010	NIRANJAN DAS VS STATE OF ODISHA	M/S G.A.R. DORA VS	// 0 //
499	WPC(OAC)/0003601/2010	RAJARAM RANA	M/S PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0003649/2015	NIRMALA LENKA	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0003650/2015	NIVEDITA MALLICK	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0003672/2017	RAMAKRUSHNA GOND	MIRA GHOSE	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0003714/2010	NIRANJAN PANDEY	M/S SARBESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0003715/2010	RANGADHAR SAHU	M/S MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ORISSA		//
505	WPC(OAC)/0003719/2010	SUSHIL KUMAR NAYAK	RABINDRA KUMAR PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0003721/2010	JAGATRAM GAHIR	M/S RANGADHAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0003722/2010	DEBI PRASAD KANUNGO	M/S RANGADHAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0003766/2010	KRUSHNA CHANDRA BISWQAL	M/S MAHENDRA KU. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0003767/2010	GOPINATH BISHI	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0003768/2010	SURESH KUMAR SAHOO	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WPC(OAC)/0003769/2010	STATE OF ODISHA RAJKUMAR DHARUA VS	M/S MAHENDRA KU. DAS VS	// // ()
512	WPC(OAC)/0003779/2010	STATE OF ODISHA ASWINI KUMAR OJHA VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
513	WPC(OAC)/0003859/2013	STATE OF ODISHA SAILABAL MISHRA VS	MIRA GHOSE VS	// // ()
514	WPC(OAC)/0004116/2010	SCHOOL AND MASS EDUCATION AKSHAYA KUMAR PANDA VS	HARA PRASAD RATH VS	// // ()
515	WPC(OAC)/0004122/2010	STATE OF ODISHA SANJEEB KUMAR PATNAIK VS	AJIT KUMAR HOTA VS	// // ()
516	WPC(OAC)/0004123/2010	STATE OF ODISHA NIMAIN CHARAN NAYAK VS	K.K.SWAIN VS	// // ()
517	WPC(OAC)/0004139/2010	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	B.P.SATAPATHY VS	// // ()
518	WPC(OAC)/0004144/2010	STATE OF ODISHA PANCHANAN MANDAL VS	SIDHESWAR MALLICK VS	// // ()
519	WPC(OAC)/0004145/2010	STATE OF ODISHA NIRANJAN BEHERA VS	SIDHESWAR MALLICK VS	// // ()
520	WPC(OAC)/0004146/2010	STATE OF ODISHA TRILOCHAN PANDA VS	SIDHESWAR MALLICK VS	// // ()
521	WPC(OAC)/0004150/2010	STATE OF ODISHA MURARI PRADHANI VS	DILLIP KUMAR PATTNAIK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WPC(OAC)/0004153/2010	SAROJINI DEI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
523	WPC(OAC)/0004154/2010	KHAGESWAR PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
524	WPC(OAC)/0004155/2010	BANSIDHAR GARNAYAK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
525	WPC(OAC)/0004163/2010	SAROJINI KUMAR VS DIST. INSPECTOR OF SCHOOL	TANKADHAR BAG VS	// 0 //
526	WPC(OAC)/0004168/2010	JAGABANDHU HO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
527	WPC(OAC)/0004170/2010	BRAJABANDHU KANDI VS STATE OF ODISHA	D.R.BHOKTA VS	// 0 //
528	WPC(OAC)/0004172/2010	DR.ANNAPURNA SARANGI VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
529	WPC(OAC)/0004173/2010	SASANKA SEKHAR TEJ VS STATE OF ODISHA	BIBHUTI BHUSAN DAS VS	// 0 //
530	WPC(OAC)/0004174/2010	BULU GOPAL PADHI VS STATE OF ODISHA	PRAVAT RANJAN DASH VS	// 0 //
531	WPC(OAC)/0004175/2010	KAILASH CHANDRA MUDULI VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
532	WPC(OAC)/0004176/2010	CHITTA RANJAN GARTIA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
533	WPC(OAC)/0004300/2010	LOCHAN PASAYAT	M/S PRABIR KUMAR RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0004309/2010	PADMALOCHAN DWIBEDI	M/S H.S SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0004315/2010	RAMA KRUSHNA DUTTA	M/S S.K SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0004321/2010	MADAN MOHAN PANDA	M/S S.B JENA	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0004328/2010	MANAS KUMAR DANDPAT	M/S ARUN KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0004329/2010	GOURIMANI PRADHAN	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0004334/2010	AKSHAY KUMAR SAMANTA	M/S A.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0004335/2010	SUNIL KU. KAR	M/S A.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0004336/2010	ADWAIT KUMAR PATTNAYAK	M/S L. PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0004339/2010	BARENDRA NARAYN MOHAPATRA	M/S DEBASNAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0004341/2010	BIJAY KUMAR RATH	M/S PREM KU. PATANAİK	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE, POLICE HEAD		//
544	WPC(OAC)/0004343/2010	KALAKAR MOHANTY	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WPC(OAC)/0004344/2010	STATE OF ODISHA PURNA CHANDRA DAS VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
546	WPC(OAC)/0004348/2010	STATE OF ODISHA CHAMPESWAR BAG VS	M/S H.P RATH VS	// // ()
547	WPC(OAC)/0004349/2010	STATE OF ODISHA HARI NAYAK VS	M/S M.R PANDA VS	// // ()
548	WPC(OAC)/0004365/2010	STATE OF ODISHA SOUBHAGYA SAHU VS	M/S A.MOHANTY VS	// // ()
549	WPC(OAC)/0004368/2010	STATE OF ODISHA RAMESH CHANDRA PADHI VS	M/S J.K RATH VS	// // ()
550	WPC(OAC)/0004369/2010	STATE OF ODISHA JAYASHREE DHAL VS	M/S J.K RATH VS	// // ()
551	WPC(OAC)/0004377/2010	STATE OF ODISHA ARAKHITA SA VS	M/S J.K DAS VS	// // ()
552	WPC(OAC)/0004380/2010	STATE OF ODISHA SUKESINI JENA VS	M/S J.R DASH VS	// // ()
553	WPC(OAC)/0004381/2010	STATE OF ODISHA JAYANTI KUMARI JENA VS	M/S J.R DASH VS	// // ()
554	WPC(OAS)/0000026/2016	STATE OF ODISHA PADMAMUKHA RAHENA VS	SISIR KUMAR PUROHIT VS	// // ()
555	WPC(OAPC)/0000001/2009	STATE OF ODISHA SUBASINI JENA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WPC(OAPC)/0000001/2008	NARENDRA BEHERA VS STATE OF ODISHA	BISWESWAR MISHRA VS	// 0 //
557	WPC(OAPC)/0000002/2008	PARSURAM KAR VS STATE OF ODISHA	SK. AZIZ VS	// 0 //
558	WPC(OAPC)/0000003/2008	RAMAKANTA NAYAK VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
559	WPC(OAPC)/0000072/2002	BINOD BIHARI PATEL VS STATE OF ODISHA	A.K.NANDA VS	// 0 //
560	CONTC(CP)/0000301/2013	RANJAN KUMAR BISWAL VS SECY.FISHERIES AND ANIMAL	AJIT RATH VS	// 0 //
561	CONTC(CPC)/0000004/2011	GANESH CHNADRA PRUSTY VS APARAJITA SARANGI,SECY, S AND M.E.DEPTT	M/S HARAPRASAD RATH VS	// 0 //
562	CONTC(CPC)/0000008/2011	NIRAKAR ROUT VS SRIKANTA PRUSTY, DIRECTOR, SECONDARY EDUCATION	M/S S.K. BHANJA DEO VS	// 0 //
563	CONTC(CPC)/0000011/2011	NIRANJAN SETHI VS BIRA BIKRAM YADAV, IAS, DIRECTOR, COMERCE AND INDUSTRY	M/S A.K HOTA VS	// 0 //
564	CONTC(CPC)/0000012/2019	SARADA PRASAD ROUTRAY VS KISAN KUMAR ,I.A.S.,COMM.-CUM-SECY.,CO-OPERATIVE DEPT.	SHASHI BHUSAN JENA VS	// 0 //
565	CONTC(CPC)/0000020/2014	GOURANGA CHARAN ROUT VS SURESH CHANDRA MOHAPATRA,COMM.-CUM-SECY.,WATER RESOURCES DEPT.	J.K. LENKA VS	// 0 //
566	CONTC(CPC)/0000023/2011	BHARAT CHANDRA MOHAPATRA VS T. RAMACHANDRA, SECRETARY, INDUSTRIES DEPT.	M/S SAMENDRA KU. MOHAPATRA VS	// 0 //
567	CONTC(CPC)/0000029/2012	TANMAY KUMAR DAS	B.S. TRIPATHY I	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		P.R. SAHA,I.A.S.COMM.-CUM-SECY.,EXCISE DEPT.		//
568	CONTC(CPC)/0000036/2012	MITURAM MAHANTA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		APARAJITA SARANGI,SECY, S AND M.E.DEPTT		//
569	CONTC(CPC)/0000039/2012	DHANESWAR DAS	M/S DEBASNAN DAS	//
		VS	VS	0
		UPENDRANATH BEHERA , SECY. HOME DEPT.		//
570	CONTC(CPC)/0000039/2014	RAJAT KUMAR MOHANTY	M/S J.K LENKA	//
		VS	VS	0
		USHA PADHI , SECY. S AND M.E DEPTT.		//
571	CONTC(CPC)/0000041/2011	SAGNIKA DASH	M/S MAHES DAS	//
		VS	VS	0
		V. KARTIKA PANDIAN, COLLECTOR, GANJAM		//
572	CONTC(CPC)/0000042/2011	MADHUSMITA BEHERA	M/S MAHES DAS	//
		VS	VS	0
		V. KARTIKA PANDIAN, COLLECTOR GANJAM		//
573	CONTC(CPC)/0000043/2012	RABINDRANATH SETHI	BIJAY KUMAR ROUT (1)	//
		VS	VS	0
		DR.MANORAMA DEI, CHIEF DISTRICT MEDICAL OFFICER		//
574	CONTC(CPC)/0000046/2011	PURNA CH. KARADIA	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		DHRUBACHARAN BEHERA, D.I. OF SCHOOLS, BOUDH		//
575	CONTC(CPC)/0000047/2012	NIRANJAN SAHU	M/S MANAS RANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
576	CONTC(CPC)/0000054/2011	KARTIK CHANDRA PANDA	AMBUJA BANDH PARIDA	//
		VS	VS	0
		SURESH CHANDRA MAHAPATRA, SECY, WATER RESOURCES		//
577	CONTC(CPC)/0000055/2011	SOUDAMINI PATEL	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
		SACHIDANANDA BEHERA, DIST.INSPECTOR OF SCHOOL		//
578	CONTC(CPC)/0000063/2011	MADHUSUDAN MAHANTA	M/S BANSHIDHAR SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	CONTC(CPC)/0000067/2011	APARAJITA SARANGI, S AND ME DEPATT SULAVA CHARAN DAS VS	M/S S.K NAYAK VS	// // ()
580	CONTC(CPC)/0000083/2013	APARAJITA SARANGI, SECRETARY, S AND M.E DEPT. SARBESWAR MANTRY VS	M/S RABINARAYAN NAYAK VS	// // ()
581	CONTC(CPC)/0000091/2013	RAJKUMAR SHARMA, SECTY, FOREST ANDF ENVIORNMENT DEPTT. RABINDRANATH MOHANTY VS	SURESH CHANDRA MISHRA VS	// // ()
582	CONTC(CPC)/0000098/2014	SATYABRATA SAHOO,SECY,F AND A RESOURCES DEVLV DEPTT SAROJINI SWAIN VS	M/S K.K SWAIN VS	// // ()
583	CONTC(CPC)/0000103/2011	USHA PADHI , SECY. S AND M.E DEPT. PURNA CHANDRA JAL VS	M/S JAYANTA KUMAR KHANDAYAT VS	// // ()
584	CONTC(CPC)/0000103/2012	ANU GARG, HEALTH AND FSAMILY WELFARE DEPTT NARAYAN JENA VS	S.K. NAYAK 2 VS	// // ()
585	CONTC(CPC)/0000104/2011	RAJENDRA KUMAR CHOUDHURY,DIRECTOR,CONSOLIDATION BASANTA KUMAR BEHERA VS	M/S S.S. MOHAPATRA VS	// // ()
586	CONTC(CPC)/0000106/2011	AUROVINDA BEHERA, FOREST AND ENVIORNMENT DEPTT MAHENDRA KUMAR KAR VS	M/S SUDARSAN BEHERA VS	// // ()
587	CONTC(CPC)/0000107/2011	APARAJITA SARANGI , SECY. S AND M.E DEPTT. KUBER ROUTARAY VS	M/S J. SAHOO VS	// // ()
588	CONTC(CPC)/0000112/2012	SESHADEV MALLICK, SUPERINTENDENT OF POLICE, NAYAGARH BISWANATH NAYAK VS	M/S J.K. MISHARA VS	// // ()
589	CONTC(CPC)/0000116/2011	SUKADEV DAS, ELEMENTARY EDUCATION DEPTT SASHIKANTA MAHARANA VS	M/S K.K. SWAIN VS	// // ()
		APARAJITA SARANGI, SECY, S AND ME DEPTT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	CONTC(CPC)/0000133/2011	CHANDAN KUMAR DAS VS MANMOHAN PRAHARAJ, THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE	SAROJ KUMAR SWAIN VS	// 0 //
591	CONTC(CPC)/0000134/2011	PRAMOD KUMAR ROUT VS A.K. PATTNAIK, DIVISIONAL FOREST OFFICER	M/S NIRANJAN LENKA VS	// 0 //
592	CONTC(CPC)/0000140/2016	PRUTHWIRAJ BISOYI VS RATNAKAR ROUT, DIRECTOR OF SECONDARY EDUCATION, ORISSA	BIMBISAR DASH VS	// 0 //
593	CONTC(CPC)/0000156/2011	P. JANARDAN RAO VS RASANANDA SAHOO, SUPDT. ENGN. R AND B	M/S S. MALLIK VS	// 0 //
594	CONTC(CPC)/0000158/2011	GURU CHARAN MOHAPATRA VS S.C.MOHANTY, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ORISSA	G.S.NAMTOAR VS	// 0 //
595	CONTC(CPC)/0000165/2013	BRAJA GOPAL DAS VS R.P SINGH, SUPERINTENDENT OF POLICE	M/S S . MOHAPATRA VS	// 0 //
596	CONTC(CPC)/0000166/2013	ABHIRAM SENAPATI VS TARA DUTTA, SECRETARY, R AND D. DEPT.	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
597	CONTC(CPC)/0000176/2019	KAMALAKANTA SEN VS AKSHYA KUMAR BANERJEE, ENG. IN CHIEF, WATER RES. DEPT.	M/S SASWATI MOHAPATRA VS	// 0 //
598	CONTC(CPC)/0000178/2011	SARAT KUMAR NAYAK VS R.K. SHARMA, SECY. DISASTER MANG. DEPTT.	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
599	CONTC(CPC)/0000192/2011	BHASKAR SAHOO VS RAJ KUMAR SHARMA,R AND D MNGT. DEPT.	MANOJ KUMAR KHUNTIA VS	// 0 //
600	CONTC(CPC)/0000193/2011	PRASANNA KUMAR SAHOO VS RAJ KUMAR SHARMA,R AND D MNGT. DEPT.	MANOJ KUMAR KHUNTIA VS	// 0 //
601	CONTC(CPC)/0000194/2011	KALAKAR SAHOO	MANOJ KUMAR KHUNTIA	//

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		VS	VS	0
		RAJ KUMAR SHARMA,SECY.,REVENUE DEPT.		//
602	CONTC(CPC)/0000196/2010	SUDHAKAR SETHI	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		PRAMOD KUMAR PATTNAIK, DEC. OPEPA		//
603	CONTC(CPC)/0000204/2010	TASMINMITA DASH	M/S J.R DASH	//
		VS	VS	0
		BANDANA JENA, SECRETARY, S AND M.E DEPT.		//
604	CONTC(CPC)/0000207/2011	TAPAN KUMAR BEHERA	SAROJ KUMAR SWAIN	//
		VS	VS	0
		UPENDRA BEHERA,SECY,HOME DEPTT		//
605	CONTC(CPC)/0000211/2015	AKSHYA KUMAR SATAPATHY	M/S P.C ACHARYA	//
		VS	VS	0
		NALINIKANTA PRADHAN, SECRETARY, WORKS DEPT.		//
606	CONTC(CPC)/0000224/2011	KHAGESWAR PATEL	M/S RANJIT SAMAL	//
		VS	VS	0
		APARAJITA SARANGI, SERETARY, S AND M.E DEPT.		//
607	CONTC(CPC)/0000225/2011	PRADIP KUMAR BEHERA	M/S RANJIT SAMAL	//
		VS	VS	0
		APARAJITA SARANGI, D AND ME DEPTT		//
608	CONTC(CPC)/0000226/2011	DURJODHAN NAIK	M/S RANJIT SAMAL	//
		VS	VS	0
		APARAJITA SARANGI, S AND ME DEPTT		//
609	CONTC(CPC)/0000230/2011	DEBARAJ SETH	M/S RANJIT SAMAL	//
		VS	VS	0
		APARAJITA SARANGI, SECRETARY, S AND M.E DEPT.		//
610	CONTC(CPC)/0000231/2011	UPENDRA NAYAK	M/S RANJIT SAMAL	//
		VS	VS	0
		APARAJITA SARANGI, SECR.ETARY, S AND M.E DEPT		//
611	CONTC(CPC)/0000232/2011	SOUDA KUDAI	M/S RANJIT SAMAL	//
		VS	VS	0
		APARAJITA SARANGI , S AND ME DEPTT		//
612	CONTC(CPC)/0000234/2011	ALEKH CHANDRA PUJARI	PRASANNA PANDA	//
		VS	VS	0

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613	CONTC(CPC)/0000236/2011	DINESH SINGH,, PRINCIPAL CHIEF CONSERVATOR OF FOREST BASUDEV SAHOO VS R.K. SHRMA,I.A.S.,SECY.,REVENUE DEPT.	BIBHUTI BHUSAN DASH VS	// // 0 //
614	CONTC(CPC)/0000237/2012	DEBASISH MOHANTY VS CHANDRA SEKHAR KUMAR, SECY. LABOUR EMPLOYMENT	SIDHESWAR MALLIK VS	// 0 //
615	CONTC(CPC)/0000238/2012	PURNANANDA MOHANTY VS CHANDRA SEKHAR KUMAR, SECY. LABOUR AND EMPLOYMENT	SIDHESWAR MALLIK VS	// 0 //
616	CONTC(CPC)/0000243/2011	SUDARSAN PATRA VS P.N PADHI , CHIEF CONSERVATOR OF FOREST , BBSR	M/S RABINDRA KUMAR PATTNAIK VS	// 0 //
617	CONTC(CPC)/0000244/2012	ABHIRAM BEHERA VS CHANDRA SEKHAR KUMAR, SECRETARY, EMPLT. AND TECH. EDU. AND TRAINING DEPT.	M/S D. ROUSTRAY VS	// 0 //
618	CONTC(CPC)/0000246/2011	RABINDRANATH DASH VS RASANANDA SAHOO,SUPERINTENDING ENGINEER,JEYPORE (R AND B) CIRCLE	BHASKAR CHANDRA PANDA VS	// 0 //
619	CONTC(CPC)/0000247/2011	BHAKTA PANGI VS RASANANDA SAHOO , EXECUTIVE ENGR. JEYPORE	M/S BHASKAR CHANDRA PANDA VS	// 0 //
620	CONTC(CPC)/0000248/2011	BHIMA NAYAK VS RASANANDA SAHOO , SUPERTENDING , ENGR. JEYPORE	M/S BHASKAR CHANDRA PANDA VS	// 0 //
621	CONTC(CPC)/0000249/2011	BALARAM PADHI VS RASANANDA SAHOO , SUPERITENDING ENGINEER JOYPORE	M/S BHASKAR CHANDRA PANDA VS	// 0 //
622	CONTC(CPC)/0000255/2017	KARTIKA KUMAR SHAW VS RANJANA CHOPRA,SECY.,S AND M.E. DEPT.	PRAFULLA KUMAR KAR VS	// 0 //
623	CONTC(CPC)/0000256/2013	NAMITA SINGH VS PRADIPTAKUMAR MOHAPATRA, SECRETARY, H AND F.W DEPT.	M/S RUDRA NARAYAN PRIJA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	CONTC(CPC)/0000259/2011	BIBHISANA NAIK VS	SHASHI BHUSAN JENA VS	// 0
625	CONTC(CPC)/0000259/2010	SANTOSH SARANGI,I.A.S.COMM.-CUM-SECY.,S.T. AND S.C.DEVELOPMENT DEPT. SANTOSH KUMAR BISWAL VS	M/S MANOJA KUMAR KHUNTIA VS	// // 0
626	CONTC(CPC)/0000263/2012	MANMOHAN PRAHARAJ, D.G AND I.G OF POLICE DR.GAGAN CHANDRA MISHRA VS	NAYAN BEHARI DAS VS	// // 0
627	CONTC(CPC)/0000267/2010	PRADIPTA KUMAR MAHAPATRA, SECY HEALTH AND FAMILY WELFARE BHARATI NAYAK VS	BANSHIDHAR SATAPATHY VS	// // 0
628	CONTC(CPC)/0000268/2012	SARAT KUMAR BISWAL,DIST.PROJECT CO.ORDINATOR RASANANDA MURMU VS	MAHENDRA KUMAR DAS VS	// // 0
629	CONTC(CPC)/0000273/2011	MADHUSUDAN PADHI,SECY.,FOOD SUPPLIES AND CONSUMER WELFARE DEPT. RAMA CHANDRA DASH VS	M/S P.K. SAHOO VS	// // 0
630	CONTC(CPC)/0000275/2012	APARAJITA SARANGI, S AND ME DEPTT BALA KRISHNA BEHERA VS	M/S SATYAJIT BEHERA VS	// // 0
631	CONTC(CPC)/0000276/2011	UPENDRANATH BEHERA , SECY. GENERAL ADMINISTRATION DEPT. CHANDRA MUDULI VS	M/S BHASKAR CHANDRA PANDA VS	// // 0
632	CONTC(CPC)/0000280/2010	RASANANDA SAHOO , SUPERTENDING ENGR. JEYPORE RATNAKAR SHA VS	BANSHIDHAR SATAPATHY VS	// // 0
633	CONTC(CPC)/0000281/2010	APARAJITA SARANGI, SECY., SCHOOL AND MASS EDUCATION DEPT. BHABAGRAHI SAHOO VS	M/S BANSIDHAR SATAPATHY VS	// // 0
634	CONTC(CPC)/0000281/2011	APARAJITA SARANGI, S AND ME DEPTT PRATIMA MISHRA VS	BIBHUTI BHUSAN DASH VS	// // 0
635	CONTC(CPC)/0000282/2010	DR. KASINATH NAYAK,DIRECTOR OF HEALTH SERVICES ALEKHA CHANDRA DAS	M/S BANSIDHAR SATAPATHY	// //

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		VS	VS	0
636	CONTC(CPC)/0000283/2010	APARAJITA SARANGI, S AND ME DEPTT GURUCHARAN MOHANTA	M/S BANSIDHAR SATAPATHY	//
		VS	VS	0
637	CONTC(CPC)/0000284/2010	APARAJITA SARANGI, S AND ME DEPTT RANGALATA NAYAK	M/S BANSIDHAR SATAPATHY	//
		VS	VS	0
638	CONTC(CPC)/0000285/2014	APARAJITA SARANGI, S AND ME DEPTT DHANESWAR NAIK	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
639	CONTC(CPC)/0000288/2017	SANJIB MARIK, D.G ANG I.G. OF POLICE RABINDRA KUMAR ROURTRAY	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0
640	CONTC(CPC)/0000290/2013	BISHNUPADA SETHY, SECY. RURAL DEV. DEPT. BASANT KUMAR DASH	M/S DEBADUTTA ROURTRAY	//
		VS	VS	0
641	CONTC(CPC)/0000290/2010	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT SUDARSHANA BHANJA	M/S BANSIDHAR SATAPATHY	//
		VS	VS	0
642	CONTC(CPC)/0000291/2010	APARAJITA SARANGI, S AND ME DEPTT PADMINI MISHRA	M/S BANSIDHAR SATAPATHY	//
		VS	VS	0
643	CONTC(CPC)/0000292/2011	APARAJITA SARANGI, S AND ME DEPTT RAGHUNATH PANDA	M/S M. PRATAP	//
		VS	VS	0
644	CONTC(CPC)/0000294/2010	SURENDRA NATH TRIPATHY, SECY, RURAL DEVP. DEPTT. PRAMOD KUMAR BEHERA	M/S BANSIDHAR SATAPATHY	//
		VS	VS	0
645	CONTC(CPC)/0000303/2012	APARAJITA SARANGI, S AND ME DEPTT SATISH CH. MISHRA	M/S S MISHRA	//
		VS	VS	0
646	CONTC(CPC)/0000305/2012	PRIYANATH PADHY, IFS, PRINCIPAL CHIEF CONSERVATOR OF FOREST GAJENDRA PRASAD NAYAK	M/S SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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		USHA PADHI , SECY. S AND M.E DEPTT.		//
647	CONTC(CPC)/0000311/2011	BIBHUTI BHUSAN HOTA	M/S MANAS CHAND	//
		VS	VS	()
		JANAKI BALLAVA MISHRA, COLLECTOR, NUAPADA		//
648	CONTC(CPC)/0000326/2016	RABINDRA PRADHAN	MANOJ KUMAR MISHRA	//
		VS	VS	()
		DEORANJAN KUMAR SINGH, SECY., PANCHAYATRAJ DEPARTMENT		//
649	CONTC(CPC)/0000327/2016	NABAGHANA MOHANTY	MANOJ KUMAR MISHRA	//
		VS	VS	()
		DEORANJAN KUMAR SINGH, SECY., PANCHAYATRAJ DEPARTMENT		//
650	CONTC(CPC)/0000328/2016	BIRANCHINARAYAN PAL	MANOJ KUMAR MISHRA	//
		VS	VS	()
		DEORANJAN KUMAR SINGH, SECY., PANCHAYATRAJ DEPARTMENT		//
651	CONTC(CPC)/0000328/2011	GITANGALI DAS	M/S K.K. SWAIN	//
		VS	VS	()
		SRIKANTA PRUSTY, SECONDARY EDUCATION DEPTT		//
652	CONTC(CPC)/0000330/2010	ARUPAMA BHANJA	M/S CHITTARANJAN PATNAIK	//
		VS	VS	()
		SRIKANTA PRUSTY, DIRECTOR SECONDARY EDUCATION DEPTT		//
653	CONTC(CPC)/0000331/2011	RANKANIDHI SAHU	UMAKANTA SAHOO	//
		VS	VS	()
		MALAYA KUMAR NANDA, DIRECTOR OF ECONOMICS AND STATISTICS, ORISSA		//
654	CONTC(CPC)/0000339/2010	SARMISHTA DAS	KSHIRODA KUMAR ROUT	//
		VS	VS	()
		SATYABRATA SAHOO, IAS, COMM.-CUM-SECY., FISHERIES		//
655	CONTC(CPC)/0000343/2010	SOUBHAGINI MAHARANA	M/S NIRASUNDAR PANDA	//
		VS	VS	()
		SRIKANTA PRUSTY, DIRECTOR, SECONDARY EDUCATION		//
656	CONTC(CPC)/0000344/2010	SUKANTI DASH	M/S NIRASUNDAR PANDA	//
		VS	VS	()
		SRIKANTA PRUSTY, DEC. SECONDARY EDUCATION		//
657	CONTC(CPC)/0000346/2015	RABINARAYAN MOHAPATRA	DHULIRAM PATNAIK	//
		VS	VS	()
		RANJAN CHOPRA, SECY, S AND M.E. DEPTT		//

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658	CONTC(CPC)/0000354/2010	MANMOHAN SAHOO VS HRUSIKESH BEURA, D.I. OF SCHOOLS	ABHIRAM SWAIN VS	// 0 //
659	CONTC(CPC)/0000354/2012	BINAPANI PATTANAIAK VS SATYABRATA SAHU,I.A.S.,FISHERIES,ANIMAL RESOURCES DEVT.	B. B. PATNAIK VS	// 0 //
660	CONTC(CPC)/0000366/2012	GANGADHAR ROUTH VS BIJAYA KUMAR PATTNAIK, SECRETARY, G.A DEPT.	M/S LAXMIKANTA MOHANTY VS	// 0 //
661	CONTC(CPC)/0000378/2011	AJIT KUMAR MOHANTY VS AUROVINDO BEHERA,SECY. FOERST AND ENV .DEPT.	M/S D.K MOHAPATRA VS	// 0 //
662	CONTC(CPC)/0000383/2010	FAKIR MOHAN MAJHI VS SURESH CH. MOHANTY, CONSERVATOR OF FOREST	M/S LAXMAN PRADHAN VS	// 0 //
663	CONTC(CPC)/0000384/2011	GANGADHAR PATRA VS DEBENDRANATH PARIDA,D.I.OF SCHOOLS,RAIRANGPUR	DIPTI RANJAN BHOKTA VS	// 0 //
664	CONTC(CPC)/0000386/2011	BASANTA KUMAR NAYAK VS ASHOK KUMAR PANDA, DY. CONSOLIDATION	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
665	CONTC(CPC)/0000391/2011	NIRANJAN SAHOO VS RAJLAXMI MISHRA, REG. DIRECTORATE OF EDUCATION	M/S MANAS RANJAN PANDA VS	// 0 //
666	CONTC(CPC)/0000392/2010	SARAT CHANDRA MOHANTY VS MANORAMA DEI, CHIEF DISTRICT MEDICAL OFFICER	M/S SASHI BHUSAN JENA VS	// 0 //
667	CONTC(CPC)/0000396/2010	AJAYA KUMAR SAHU VS PREMANANDA ROUT, D.I OF SCHOOL	M/S AKSHAYA KUMAR SAHOO VS	// 0 //
668	CONTC(CPC)/0000397/2012	SUSANT KUMAR PATEL VS PRADEEP KUMAR MOHAPATRA, SECY, HEALTH SERVICES	M/S SHASHI BHUSAN JENA VS	// 0 //
669	CONTC(CPC)/0000398/2012	KHIROD NAYAK	M/S SHASHI BHUSAN JENA	//

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		VS	VS	0
		PRADEEP KUMAR MOHAPATRA, SECY, HEALTH DEPTT.		//
670	CONTC(CPC)/0000398/2013	BAURIBANDHU PARIDA	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		GOVINDA CHANDRA SETHI , COLLECTOR , KALAHANDI		//
671	CONTC(CPC)/0000399/2012	KARTIKA PRADHAN	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		PRADEEP KU. MOHAPATRA, SECY, HEALTH DEPTT.		//
672	CONTC(CPC)/0000402/2012	RAJESH KUMAR ROUT	M/S S.K SWAIN	//
		VS	VS	0
		UPENDRA ROUT, SECRETARY, HOME DEPT.		//
673	CONTC(CPC)/0000403/2011	KASINATH PARIDA	J.K.KHUNTIA	//
		VS	VS	0
		MONA SHARMA, COMMISSIONER-CUM-SECY, COOPERATION DEPTT		//
674	CONTC(CPC)/0000414/2011	SUSHILA BEHERA	GYANESWAR SATAPATHY@ SAHOO	//
		VS	VS	0
		SAILENDRA KUMAR DEY, COLLECTOR BALANGIR		//
675	CONTC(CPC)/0000421/2012	DR. SURESH CHANDRA PANI	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		GAGAN DHAL, I.A.S., SECY. HIGHER EDU. DEPTT.		//
676	CONTC(CPC)/0000421/2010	RATNAKAR JENA	M/S G.N MOHAPATRA	//
		VS	VS	0
		JANMEJOY SETHI , EXECUTIVE ENGR. KEONJHAR		//
677	CONTC(CPC)/0000422/2012	DR. DURGA SANKAR SARANGI	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.		//
678	CONTC(CPC)/0000424/2012	DEBENDRA NATH SAHU	M/S R.K. SAHOO	//
		VS	VS	0
		GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//
679	CONTC(CPC)/0000425/2012	KAILASH NATH SWAIN	M/S RAMAKANTA SAHOO	//
		VS	VS	0
		GAGAN KUMAR DHAL, SECY, HIGHER EDUCATION DEPTT		//
680	CONTC(CPC)/0000426/2012	DR. BHANJA KISHORE MOHANTA	RAMAKANTA SAHOO	//
		VS	VS	0

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		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
681	CONTC(CPC)/0000428/2011	PRASANNA KUMAR PATNAIK	M/S SIBA NARAYAN BISWAL	//
		VS	VS	()
		SOURAV GARG, SECY, H AND UD DEPTT.		//
682	CONTC(CPC)/0000430/2012	DR.AMERENDRA KUMAR RATH	MANOJ KUMAR MOHANTY	//
		VS	VS	()
		GAGAN KUMAR DHAL, SECY., HIGHER EDUCATION DEPARTMENT		//
683	CONTC(CPC)/0000431/2012	DR. KALPANA GARABADU	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	()
		GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION DEPARTMENT		//
684	CONTC(CPC)/0000432/2010	BISHEK SEN SAH	M/S SANTOSH KUMAR SWAIN	//
		VS	VS	()
		SRIKANTA PRUSTY, SECONDARY EDUCATION DEPTT		//
685	CONTC(CPC)/0000434/2011	PANCHANAN MISHRA	M/S DEBENDRA KUMAR SAHOO(1)	//
		VS	VS	()
		SUKHADAYA DASH, DIRECTOR, ELEMENTARY EDUCATION		//
686	CONTC(CPC)/0000440/2010	RAMESH CHANDRA NAIK	M/S BIJAY KISHORE KAR	//
		VS	VS	()
		SRIKANTA PRUSTY , SECONDARY EDUCATION DEPTT		//
687	CONTC(CPC)/0000460/2012	NARAYAN PRASAD MOHANTY	BUDHADEV ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,PRINCIPAL SECY., HIGHER EDUCATION DEPT.		//
688	CONTC(CPC)/0000461/2012	KANAK LATA SAHOO	DEBADUTTA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION		//
689	CONTC(CPC)/0000462/2012	MADHUSUDAN OJHA	DEBDUTTA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION		//
690	CONTC(CPC)/0000463/2012	RAJIBALLAV MOHANTY	DEBADATHA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION		//
691	CONTC(CPC)/0000464/2012	KISHORE KUMAR GANDHI	DEBADATHA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	CONTC(CPC)/0000465/2012	BHAGABAN SAHOO VS GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION	DEBADATHA ROUTRAY VS	// 0
693	CONTC(CPC)/0000465/2011	BALAVADRA RANA VS SRIKANTA PRUSTY, DIRECTOR, SECONDARY EDUCATION	M/S SATYAJIT BEHERA VS	// 0
694	CONTC(CPC)/0000466/2012	PRAVAKAR DAS VS GAGAN KUMAR DHAL, SECY., HIGHER EDUCATION DEPARTMENT	JAGANNATH PATNAIK VS	// 0
695	CONTC(CPC)/0000467/2012	DR. ASHOK KUMAR ROY VS GAGAN KUMAR DHAL, IAS, PRINCIPAL SECY. HIGHER EDUCATION DEPT.	DEBADATHA ROUTRAY VS	// 0
696	CONTC(CPC)/0000468/2012	BIRANCHI NARAYAN MISHRA VS GAGAN KUMAR DHAL, I.A.S. PRINCIPAL SECY., HIGHER EDUCATION DEPT.	DEBADATHA ROUTRAY VS	// 0
697	CONTC(CPC)/0000469/2012	MURALIDHAR JENA VS GAGAN KUMAR DHAL, I.A.S. PRINCIPAL SECY., HIGHER EDUCATION DEPT.	DEBADATHA ROUTRAY VS	// 0
698	CONTC(CPC)/0000475/2012	DEBENDRANATH BHOI VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
699	CONTC(CPC)/0000476/2012	NIMAI CHARAN JENA VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
700	CONTC(CPC)/0000477/2012	DR. LAKSHMAN KUMAR CHOUDHURY VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
701	CONTC(CPC)/0000478/2012	DAYANIDHI PARHI VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
702	CONTC(CPC)/0000479/2012	DILLIP KUMAR SAHOO VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
703	CONTC(CPC)/0000480/2012	DR. DEBI PRASANNA RATH	M/S DEBADUTTA ROUTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
704	CONTC(CPC)/0000482/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADATHA ROUSTRAY	//
		NARENDRA NATH PASUPALAK	M/S DEBADATHA ROUSTRAY	//
		VS	VS	0
705	CONTC(CPC)/0000483/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.	M/S DEBADATHA ROUSTRAY	//
		ASHOK KUMAR SAHOO	M/S DEBADATHA ROUSTRAY	//
		VS	VS	0
706	CONTC(CPC)/0000484/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.	M/S DEBADATHA ROUSTRAY	//
		SRI PARSURAM RAY SINGH	M/S DEBADATHA ROUSTRAY	//
		VS	VS	0
707	CONTC(CPC)/0000485/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.	M/S DEBADATHA ROUSTRAY	//
		SRI PRAKASH KUMAR PATTANAIAK	M/S DEBADATHA ROUSTRAY	//
		VS	VS	0
708	CONTC(CPC)/0000486/2011	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.	SATYAJIT BEHERA	//
		YAMESWAR SAHU	SATYAJIT BEHERA	//
		VS	VS	0
709	CONTC(CPC)/0000486/2012	R.K.SHARAMA, SECY., REVENUE DEPARTMENT	M/S DEBADATHA ROUSTRAY	//
		SRI ADWAITA CHARAN HOTA	M/S DEBADATHA ROUSTRAY	//
		VS	VS	0
710	CONTC(CPC)/0000490/2011	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.	M/S MAHENDRA KUMAR SAHOO	//
		AMRUTA KUMAR MAHANTA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
711	CONTC(CPC)/0000491/2011	APARAJITA SARANGI,SECY, S AND M.E.DEPTT	M/S MAHENDRA KUMAR SAHOO	//
		NARAHARI MAHANTA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
712	CONTC(CPC)/0000492/2011	APARAJITA SARANGI,SECY, S AND M.E.DEPTT	M/S MAHENDRA KUMAR SAHOO	//
		ANANDA CH. MAHANTA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
713	CONTC(CPC)/0000493/2011	APARAJITA SARANGI, SECY. S AND ME DEPTT.	M/S MAHENDRA KUMAR SAHOO	//
		DAMBARUDHAR MAHANTA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
714	CONTC(CPC)/0000494/2011	APARAJITA SARANGI, SECY, S AND ME DEPTT.	M/S MAHENDRA KUMAR SAHOO	//
		DASARATH MAHANTA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		APASRAJITA SARANGI, SECY, S AND ME DEPTT.		//
715	CONTC(CPC)/0000494/2012	DHRUBA CHARAN SETHI	M/S DEBADATHA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
716	CONTC(CPC)/0000495/2012	KISHWAR JAHAN	M/S DEBADATHA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
717	CONTC(CPC)/0000496/2012	SUNAMANI ROUT	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
718	CONTC(CPC)/0000496/2011	HRUSIKESH MAHANTA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	()
		APARAJITA SARANGI, SECY. S AND ME DEPTT.		//
719	CONTC(CPC)/0000497/2012	MANJULATA DEVI	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
720	CONTC(CPC)/0000497/2011	MANAS RANJAN PRADHAN	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	()
		APARAJITA SARANGI, SECY, S AND ME DEPTT.		//
721	CONTC(CPC)/0000498/2012	SADASIBA MAHARANA	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
722	CONTC(CPC)/0000498/2011	SATYANARAYAN GIRI	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	()
		APARAJITA SARANGI, SECY, S AND ME DEPTT.		//
723	CONTC(CPC)/0000499/2012	GAYADHAR DASH	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
724	CONTC(CPC)/0000500/2012	RAMA SAHU	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//
725	CONTC(CPC)/0000501/2012	ANOOP KUMAR PATRA	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
726	CONTC(CPC)/0000504/2012	BENUDHAR PATRA VS GAGAN DHAL, SECY., HIGHER EDUCATION DEPT.	PRAFULLA KUMAR KHATEI VS	// 0
727	CONTC(CPC)/0000505/2012	DR.HEMALATA KUMAR DAS VS GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION DEPT.	RAMAKANTA SAHOO VS	// 0
728	CONTC(CPC)/0000506/2012	DR. BIDYUT PRABHA NAYAK VS SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.	PRAFULLA KUMAR KHATEI VS	// 0
729	CONTC(CPC)/0000507/2012	PRAFULLA KUMAR PUJAPANDA VS SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.	M/S RAMAKANTA SAHOO VS	// 0
730	CONTC(CPC)/0000517/2016	ANNAPURNA MOHANTY VS RANJANA CHOPRA, SECRETARY, S AND M.E DEPT.	M/S G.P DUTTA VS	// 0
731	CONTC(CPC)/0000521/2011	NARAYAN SAHOO VS APARAJITA SARANGI, SECY, S AND ME DEPTT.	M/S MAHENDRA KUMAR SAHOO VS	// 0
732	CONTC(CPC)/0000523/2012	RATNAKAR MOHANTY VS SURESH CHANDRA MOHAPATRA, IAS, PRINCIPAL SECY., WATER RESOURCES DEPT.	DHULIRAM PATTNAIK VS	// 0
733	CONTC(CPC)/0000525/2011	BHAGABAN PARIDA VS BISHNU CAHRAN PRUSTY, SETTLEMENT OFFICER	PRAFULLA KUMAR MOHAPATRA VS	// 0
734	CONTC(CPC)/0000552/2012	DR.NARAYAN HOTA VS GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION	DEBADUTTA ROUTRAY VS	// 0
735	CONTC(CPC)/0000553/2012	MADHURI PUJARI VS GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION	DEBADATHA ROUTRAY VS	// 0
736	CONTC(CPC)/0000554/2012	DR. AJAYA KUMAR MISHRA VS GAGAN KUMAR DHAL, IAS, PRINCIPAL SECY., HIGHER EDUCATION DEPT.	DEBADATHA ROUTRAY VS	// 0
737	CONTC(CPC)/0000555/2012	DUKHISHYAM PRADHAN	DEBADATHA ROUTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
738	CONTC(CPC)/0000556/2012	GAGAN KUMAR DHAL,I.A.S.PRINCIPAL SECY.,HIGHER EDUCATION DEPT. ARATI PANDA	DEBADATHA ROUSTRAY	//
		VS	VS	0
739	CONTC(CPC)/0000563/2012	GAGAN KUMAR DHAL,I.A.S.PRINCIPAL SECY.,HIGHER EDUCATION DEPT. THAKAMANA PATEL	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
740	CONTC(CPC)/0000564/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT MAHESWAR MOHANTY	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
741	CONTC(CPC)/0000565/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT DR. PURNA CHANDRA RATH	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
742	CONTC(CPC)/0000566/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT SUBRAT KUMAR SAHU	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
743	CONTC(CPC)/0000567/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT DR. SHANTI PANDEY	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
744	CONTC(CPC)/0000568/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT PRAVAT RANJAN PARIDA	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
745	CONTC(CPC)/0000569/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT NIRMAL PRASAD	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
746	CONTC(CPC)/0000570/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT DR. KALYANI MISHRA	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
747	CONTC(CPC)/0000571/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT DR. KUMUDINI PATTANAIK	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
748	CONTC(CPC)/0000572/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT INDIRA SINGH	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
749	CONTC(CPC)/0000573/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT SUDIPTA SAHU VS	M/S DEBADUTTA ROUTRAY VS	// // ()
750	CONTC(CPC)/0000574/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT DR. SMT. SHANTILATA SWAIN VS	M/S DEBADATTA ROUTRAY VS	// // ()
751	CONTC(CPC)/0000575/2012	GAGAN KUMAR DHAL, I.A.S., PRIN. SECY. HIGHER EDU. DPTT. DR. MRS. ABHAMAYEE DEVI VS	M/S DEBADATHA ROUTRAY VS	// // ()
752	CONTC(CPC)/0000576/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT. SRI BINOD KUMAR SAHU VS	M/S DEBADATHA ROUTRAY VS	// // ()
753	CONTC(CPC)/0000577/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT. DEBALOCHANA NANDA VS	M/S DEBADATHA ROUTRAY VS	// // ()
754	CONTC(CPC)/0000578/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT. DR. TULANANDA PATEL VS	M/S DEBADATHA ROUTRAY VS	// // ()
755	CONTC(CPC)/0000579/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT. SRI SIBA PRASAD NANDA VS	M/S DEBADATHA ROUTRAY VS	// // ()
756	CONTC(CPC)/0000580/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT. DR. PRAMOD CHANDRA DEO VS	M/S DEBADATHA ROUTRAY VS	// // ()
757	CONTC(CPC)/0000583/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT. SURESH CHANDRA NAYAK VS	M/S DEBADUTTA ROUTRAY VS	// // ()
758	CONTC(CPC)/0000584/2012	GAGAN KUMAR DHAL, SECY, HIGHER EDUCATION DEPTT DILLIP KUMAR HATI VS	M/S DEBADUTTA ROUTRAY VS	// // ()
759	CONTC(CPC)/0000585/2012	GAGAN KUMAR DHAL, SECY, HIGHER EDUCATION DEPTT DR. PANCHANAN PRADHAN VS	M/S DEBADUTTA ROUTRAY VS	// // ()
		GAGAN KUMAR DHAL, SECY, HIGHER EDUCATION DEPTT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
760	CONTC(CPC)/0000635/2012	ABHIRAM SENAPATI VS TARA DUTTA, SECRETARY, R AND D.M DEPT.	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
761	CONTC(CPC)/0000636/2012	BIRANCHI NARAYAN PRADHAN VS TARA DUTTA,SECY,R AND D MNGMNT DEPTT	PRAFULLA KUMAR MOHAPTRA VS	// 0 //
762	CONTC(CPC)/0000658/2012	INDRAMANI SAMAL VS PRADEEP KUMAR MOHAPATRA, SECY, HEALTH SERVICES	M/S SHASHI BHUSAN JENA VS	// 0 //
763	CONTC(CPC)/0000681/2012	SRI CHINTAMANI KAR VS SHRI GAGAN KUMAR DHAL, I.A.S., PRIN. SECY. HIGHER EDU. DEPTT.	M/S DEBADATTA ROUSTRAY VS	// 0 //
764	CONTC(CPC)/0000682/2012	SRI PADMALOCHAN PANIGRAHI VS SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT.	M/S DEBADATHA ROUSTRAY VS	// 0 //
765	CONTC(CPC)/0000684/2012	JAYASHREE MISHRA VS GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT	M/S MANOJ KUMAR MOHANTY VS	// 0 //
766	CONTC(CPC)/0000685/2012	SUKANTI SAHU VS GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT	M/S MANOJ KUMAR MOHANTY VS	// 0 //
767	CONTC(CPC)/0000686/2012	DR.RAMAKANTA NAYAK VS GAGAN KUMAR DHAL,SECY,HIGHER EDUCATION DEPTT	M/S DEBADUTTA ROUSTRAY VS	// 0 //
768	RVWPET(RP)/0000249/2001	STATE OF ODISHA VS GANESH CHANDRA SETHY	G.A VS	// 0 //

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MISC CASES FILED on :16/11/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2021 WPC(OAS)/26/2016	PADMAMUKHA RAHENA-MP	SISIR KUMAR PUROHIT
2	30/2021 SAO/7/2020	SAKINA BIBI-MP	ANUPAM DASH, M/S GAUTAM MISHRA
3	142/2021 CMAPL/16/2013	EXECUTIVE ENGINEER-MP	M/S.RAMANATH ACHARYA
4	198/2021 RPFAM/87/2021	ARJUNA BEHERA-MP	GOKHE BEHERA
5	252/2021 CONTC(CPC)/161/2014	NAMITA MISHRA-MP	
6	427/2021 TRP(C)/380/2021	SWARNA LAXMI SAHOO-MP	KAILASH CHANDRA KAR
7	428/2021 TRP(C)/383/2021	ASMITA PATRA-MP	PRAVASH CH JENA
8	429/2021 TRP(C)/384/2021	CHANDRAMA NAIK@NANDA-MP	BIJAYA KUMAR RAGADA
9	430/2021 TRP(C)/385/2021	SUJATA KUMARI NAYAK @ MANDALA-MP	DR. JITENDRA KUMAR LENKA
10	643/2021 RSA/175/2018	BALAKRAM KALAR-MP	M/S.BIJAYA KUMAR BEHERA
11	644/2021 RSA/132/2021	LAXMI DALAI-MP	PRATYUSHA NAIDU
12	645/2021 RSA/133/2021	RAMANI SETHI-MP	DILLIP KUMAR PRADHAN
13	646/2021 RSA/11/2020	GIRIDHARI SETHY-MP	KUNJA BIHARI KAR
14	647/2021 RSA/137/2018	SANTIMANI MISHRA-MP	M/S.G.N.MISHRA
15	667/2021 WPC(OA)/1622/2018	MADHUSUDAN SAMANTARAYA-MP	M/S PRADEEP KUMAR MAHAPATRA
16	668/2021 CRLREV/368/2021	NETRANANDA NAIK-MP	ASHUTOSH MOHANTA
17	713/2021 CMP/1558/2018	DIPTI MOOKERJEE-MP	ANANTA NARAYAN PATTANAYAK
18	714/2021 CMP/658/2021	CANARA BANK-MP	BISHNU CHARAN SWAIN
19	715/2021 CMP/1280/2018	LAXMAN SAHOO-MP	M/S.SANJAY KUMAR PATTANAIAK
20	716/2021 CMP/661/2021	SUDHIR CHANDRA DEO-MP	RAMA CHANDRA RATH
21	717/2021 CMP/128/2016	CHRISTIAN CATHOLIC CHURCH OF BERHAMPUR-MP	M/S.BUDHADEV ROURAY
22	718/2021 CMP/342/2016	NIRMALA ADHIKARIPANDA-MP	M/S.S.DAS
23	719/2021 CMP/1300/2016	CHINTALA RAVANAMMA-MP	M/S.RABINDRA KUMAR SAHOO
24	720/2021 CMP/282/2018	BHADA ORAM@BHADO DANWAR-MP	M/S.BIBEKANANDA BHUYAN
25	721/2021 CMP/663/2021	GITA DEVI BAJORIA-MP	SAILENDRA NARAYAN SENAPATI
26	900/2021	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO. OF INDIA	PRADYUMN KUMAR MOHANTY

27	MACA/391/2021 901/2021	DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE COMPANY LIMITED-MP	PRASHANT KUMAR MOHANTY
28	MACA/392/2021 902/2021	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CORPORATION-MP	NARASIMH
29	MACA/327/2020 903/2021	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
30	MACA/9/2021 904/2021	NARAYAN SAHOO-MP	M/S.K.C.NAYAK
31	MACA/691/2012 1167/2021	NARAYAN MAHANTA-MP	PARTHA SARATHI DAS
32	CRLA/649/2021 1168/2021	NARAYAN MAHANTA-MP	PARTHA SARATHI DAS
33	CRLA/649/2021 1169/2021	ANSHUMAN MOHAPATRA-MP	ANKITA MUKHERJI
34	CRLA/555/2021 1182/2021	JAKIYA @JAKYA MAJHI-MP	ASIT KU. CHAUDHURY
35	BLAPL/1780/2021 1183/2021	NAREN SARKAR-MP	JUGALA KISHORE PANDA
36	BLAPL/7112/2020 1184/2021	SK. JAVED-MP	NALINI KANTA MOHANTY
37	BLAPL/2809/2021 1185/2021	SK.JAVED-MP	NALINI KANTA MOHANTY
38	BLAPL/3137/2021 1186/2021	RAJ@ RAGHUNATH SAHOO-MP	BIJAYA KUMAR RAGADA
39	BLAPL/9094/2021 1187/2021	PABITRA KHATEI-MP	
40	BLAPL/3930/2020 1188/2021	SAMAY KISKU-MP	
41	BLAPL/4939/2021 1189/2021	PAPU@ TEJPAL SINGH-MP	PRATIK DASH
42	BLAPL/7752/2021 1361/2021	HEMANT RATH-MP	
43	ABLAPL/17887/2019 1362/2021	ABASH DIGAL-MP	
44	ABLAPL/3444/2019 1363/2021	PRASHANTA KUMAR DAS @ DIPU-MP	KRUSHNA CH DASH
45	ABLAPL/13457/2021 1364/2021	RABINDRA PATI-MP	
46	ABLAPL/13020/2021 1365/2021	PRASANTA KUMAR NAYAK-MP	
47	ABLAPL/20834/2017 1366/2021	DILLIP KUMAR GIRI-MP	PRASANTA KUMAR BARIK
48	ABLAPL/9897/2020 1739/2021	PAWAN KAILASHCHAND KANODIA-MP	PRIYA RANJAN SINGH
49	CRLMC/2270/2021 1740/2021	S.ALEKHA REDDY-MP	JYOTIRMAYA SAHOO
50	CRLMC/2271/2021 1741/2021	GHASIRAM SARAF-MP	
51	CRLMC/1509/2020 1742/2021	SIDDHANTA SWAIN-MP	PRADEEP KUMAR DAS
52	CRLMC/2273/2021 1743/2021	MD.MOFAZZALUR RAHMAN-MP	PRANAYA KUMAR DASH
53	CRLMC/2272/2021 1744/2021	SATRUGHNA JENA-MP	SANKAR PRASAD PANI
54	CRLMC/2274/2021 1745/2021	SATRUGHNA JENA-MP	SANKAR PRASAD PANI
55	CRLMC/2274/2021 1746/2021	LIPU@JOGENDRA BINDHANI-MP	S.P.DASH
56	CRLMC/1137/2020 1747/2021	JAGDEEP BANSAL-MP	M/S.S.S.RAY
57	CRLMC/841/2017 1748/2021	PREETAM JAISWAL-MP	M/S.S.S.RAY
	CRLMC/1360/2016		

58	1749/2021 CRLMC/2275/2021	BIJAYA KUMAR JENA-MP	MANAS CHAND
59	1750/2021 CRLMC/2276/2021	ASHOK KUMAR AGRAWAL-MP	PRABODHA CHANDRA NAYAK
60	1751/2021 CRLMC/2276/2021	ASHOK KUMAR AGRAWAL-MP	PRABODHA CHANDRA NAYAK
61	1752/2021 CRLMC/1106/2021	BIBHAS RANJAN DASH-MP	SANJIB KUMAR BHANJADEO
62	1753/2021 CRLMC/2277/2021	PREM KUMAR JENA-MP	BASANTA KUMAR DAS
63	1754/2021 CRLMC/2279/2021	TIKESWAR MAHANTA-MP	ARIJEET MISHRA
64	1755/2021 CRLMC/4/2016	RAJAT KU.RAY-MP	M/S.DEVASHIS PANDA
65	1756/2021 CRLMC/2280/2021	SUBHALAXMI JENA-MP	SATYA RANJAN MULIA
66	1757/2021 CRLMC/2281/2021	KUMARESH RATH-MP	SIDHARTHA MISHRA
67	1758/2021 CRLMC/2282/2021	BAPU @ JYOTIKANTA PARIDA-MP	SIDHARTHA MISHRA
68	1759/2021 CRLMC/331/2021	TUSAR KUMAR PRADHAN-MP	
69	1760/2021 CRLMC/932/2020	DWARIKA NATH-MP	JAYADEBA BEHERA
70	1761/2021 CRLMC/2283/2021	BABULU MAHARANA @ NIRANJAN MAHARANA-MP	ABHAYA KUMAR PARIDA
71	2190/2021 WA/901/2021	ENGINEER IN CHIEF,P.H.ODISHA,BBSR-MP	SAILAZA NANDAN DAS
72	2191/2021 WA/901/2021	ENGINEER IN CHIEF,P.H.ODISHA,BBSR-MP	SAILAZA NANDAN DAS
73	2192/2021 WA/901/2021	ENGINEER IN CHIEF,P.H.ODISHA,BBSR-MP	SAILAZA NANDAN DAS
74	2193/2021 WA/902/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BBSR-MP	SAILAZA NANDAN DAS
75	2194/2021 WA/902/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BBSR-MP	SAILAZA NANDAN DAS
76	2195/2021 WA/902/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BBSR-MP	SAILAZA NANDAN DAS
77	2622/2021 WPC(OAC)/1939/2010	NATABAR NAIK-MP	
78	2623/2021 WPC(OAC)/3382/2010	NABINA CHANDRA LIMA-MP	M/S NEELAKANTHA PANDA
79	2624/2021 WPC(OAC)/315/2009	SRIBATSHA KUMAR SAHOO-MP	
80	2625/2021 WPC(OAC)/3233/2009	SAROJA KUMAR NANDA-MP	
81	2626/2021 WPC(OAC)/1790/2010	SUPRABHA BHUYAN-MP	
82	2627/2021 WPC(OAC)/2003/2010	GAYADHAR BARIK-MP	
83	2628/2021 WPC(OAC)/1820/2010	RAMESH CH. BARIK-MP	
84	2629/2021 WPC(OAC)/914/2010	SRI JANAKI BALLAV DASH-MP	M/S M.PRATAP
85	2630/2021 WPC(OAC)/2195/2010	KRUSHNA CHANDRA DAS-MP	
86	2631/2021 WPC(OAC)/1489/2009	UDAYANATHA ROUT-MP	
87	2632/2021 WPC(OAC)/1489/2009	UDAYANATHA ROUT-MP	
88	2633/2021 WPC(OAC)/2203/2010	PRASANNA KUMAR BEHERA-MP	
89	2634/2021	PRASANNA KUMAR BEHERA-MP	

90	WPC(OAC)/2203/2010 2635/2021	KRISHNA CHANDRA SWAIN-MP	
91	WPC(OAC)/4236/2010 2636/2021	KRUTIBAS ROUT-MP	M/S PRAFULLA KUMAR MOHAPATRA
92	WPC(OAC)/292/2010 2637/2021	JAYKRUSHNA MOHANTA-MP	M/S BIMBISAR DASH
93	WPC(OAC)/192/2010 2638/2021	JAYKRUSHNA MOHANTA-MP	M/S BIMBISAR DASH
94	WPC(OAC)/192/2010 2639/2021	RAMAKANTA GIRI-MP	M/S BIMBISAR DASH
95	WPC(OAC)/177/2010 2640/2021	SHAMIM NIGAR-MP	
96	WPC(OAC)/4294/2010 2641/2021	KUMUDINI DAS-MP	MANOJ RANJAN MISHRA
97	WPC(OAC)/3276/2001 2642/2021	KALPANA ROUT-MP	M/S SHASHI BHUSAN JENA
98	WPC(OAC)/197/2010 2643/2021	DINABANDHU PRADHAN-MP	
99	WPC(OAC)/1757/2009 2644/2021	DINABANDHU PRADHAN-MP	
100	WPC(OAC)/1757/2009 2645/2021	SURENDRANATHA PANDA-MP	
101	WPC(OAC)/108/2010 2646/2021	SK. ABDUL AZIZ-MP	SATYABRATA MOHANTY
102	WPC(OAC)/1511/2009 2647/2021	MAHABIR SAHU-MP	
103	WPC(OAC)/205/2009 2648/2021	HARI MOHAN PANDA-MP	
104	WPC(OAC)/1685/2009 2649/2021	KAPILENDRA BARIK-MP	
105	WPC(OAC)/4319/2010 2650/2021	KAPILENDRA BARIK-MP	
106	WPC(OAC)/4319/2010 2651/2021	PRAMOD KUMAR MOHANTY-MP	DR.J.K.LENKA
107	WPC(OAC)/4525/2016 2652/2021	SATYAKI CHARAN ROUT-MP	DR. J.K.LENKA
108	WPC(OAC)/4526/2016 2653/2021	UDAYNATH MISHARA-MP	M/S LAXMAN PRADHAN
109	WPC(OAC)/3407/2009 2654/2021	KEDARNATH PATI-MP	
110	WPC(OAC)/3375/2009 2655/2021	LINGARAJ SATAPATHY-MP	
111	WPC(OAC)/2319/2010 2656/2021	NARENDRA KUMAR PADHIHARI-MP	
112	WPC(OAC)/3392/2009 2657/2021	SHRI JADUNATH BISWAL-MP	
113	WPC(OAC)/1289/2010 2658/2021	DHARITRI MISHRA-MP	
114	WPC(OAC)/1353/2010 16733/2021	DEBENDU KUMAR BEHERA-MP	SIDHANT DWIBEDI
115	WP(C)/36052/2021 16734/2021	KARTIK RANA-MP	RUDRA NARAYAN PARIJA
116	WP(C)/36053/2021 16735/2021	BASANT MUDULI-MP	
117	WP(C)/34590/2021 16736/2021	GIRIJA SANKAR MOHANTY-MP	
118	WP(C)/36054/2021 16737/2021	PRAFULLA KUMAR ROUT-MP	NIRANJAN SINGH (1)
119	WP(C)/36055/2021 16738/2021	LAXMI BADATYA-MP	SIDHARTH PRASAD DAS
120	WP(C)/36056/2021 16739/2021	AJIT KUMAR GHADEI-MP	H.N.MOHAPATRA
	WP(C)/17080/2020		

121	16740/2021 WP(C)/36057/2021	CHAKRAPANI BARAD-MP	SIDHARTH PRASAD DAS
122	16741/2021 WP(C)/36057/2021	CHAKRAPANI BARAD-MP	SIDHARTH PRASAD DAS
123	16742/2021 WP(C)/36056/2021	LAXMI BADATYA-MP	SIDHARTH PRASAD DAS
124	16743/2021 WP(C)/32182/2021	PRASANNA KUMAR ROUT-MP	SUSANTA KUMAR DASH
125	16744/2021 WP(C)/34241/2021	BIJAY KUMAR ROUT-MP	
126	16745/2021 WP(C)/36063/2021	MOHAMMAD AFZAL ALLI KHAN-MP	KISHORE CH. RAJGURU MOHAPATRA
127	16746/2021 WP(C)/36064/2021	PARAMESWAR SEN-MP	DEBASIS TRIPATHY
128	16747/2021 WP(C)/36070/2021	DR.MANOJ KUMAR BARIK-MP	RUDRA NARAYAN PARIJA
129	16748/2021 WP(C)/36071/2021	M/S MAA SAMALEI CARRIER-MP	ABINASH ROUSTRAY
130	16749/2021 WP(C)/36072/2021	R.N.GIRLS HIGH SCHOOL,NUAGAON-MP	GHANASHYAM NAMTOAR
131	16750/2021 WP(C)/35390/2021	NIRANJAN BEHERA-MP	PARTHA SARATHI NAYAK
132	16751/2021 WP(C)/36077/2021	DILLIP KUMAR MISHRA-MP	SURYA NARAYAN PATNAIK
133	16752/2021 WP(C)/36076/2021	M/S KJSL UTKAL (JV)-MP	SOUBHAGYA S. DAS
134	16753/2021 WP(C)/36079/2021	DR.KARI BENU GOPAL PATRO-MP	SURYA NARAYAN PATNAIK
135	16754/2021 WP(C)/36083/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
136	16755/2021 WP(C)/36081/2021	BHIKARI SAHOO-MP	PABITRA KUMAR BEHERA
137	16756/2021 WP(C)/36083/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
138	16757/2021 WP(C)/36081/2021	BHIKARI SAHOO-MP	PABITRA KUMAR BEHERA
139	16758/2021 WP(C)/36086/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
140	16759/2021 WP(C)/36086/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
141	16760/2021 WP(C)/36088/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
142	16761/2021 WP(C)/36088/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
143	16762/2021 WP(C)/36089/2021	RAJAT ROUT-MP	SITI KANT MISHRA
144	16763/2021 WP(C)/36091/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
145	16764/2021 WP(C)/36091/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
146	16765/2021 WP(C)/36095/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
147	16766/2021 WP(C)/36094/2021	PUSPAJIT MOHAPATRA-MP	M/S.SEKH ZAKIR HUSSAIN
148	16767/2021 WP(C)/36095/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
149	16768/2021 WP(C)/36099/2021	NIRMAL RICE MILL-MP	DR. BESURA DAS
150	16769/2021 WP(C)/35766/2021	BRUSAVA SAHU-MP	SOUMENDRA PATTANAİK
151	16770/2021 WP(C)/28761/2021	BIBHUTIBHUSAN SATPATHY-MP	BIGYAN KUMAR SHARMA
152	16771/2021	PADMALAYA PATRA-MP	

153	WP(C)/34169/2021 16772/2021	LARSEN AND TOUBRO LTD.,KANSBAHAL WORKS-MP	NIROD KUMAR SAHU
154	WP(C)/36107/2021 16774/2021	SUPRIYA KAR-MP	PRADIPTA KUMAR MOHANTY
155	WP(C)/36109/2021 16775/2021	BAIJAYANTI MOHANTY-MP	SHASHI BHUSAN JENA
156	WP(C)/36111/2021 16776/2021	BALA SINGH @ SISHULAI SINGH-MP	ASHOK KU SARANGI
157	WP(C)/36066/2021 16777/2021	BIBHUTIBHUSAN SATPATHY-MP	BIGYAN KUMAR SHARMA
158	WP(C)/28761/2021 16778/2021	BABULAL DASH-MP	SUBHENDU KUMAR NAYAK
159	WP(C)/36117/2021 16779/2021	SK.RASID-MP	GOPINATH MISHRA
160	WP(C)/36122/2021 16780/2021	SANGEETA PARHI-MP	PRAFULLA KUMAR MOHAPATRA
161	WP(C)/7929/2021 16781/2021	UDAYA NATH JENA-MP	PRASANTA KUMAR MISHRA
162	WP(C)/36121/2021 16782/2021	SUJIT KUMAR PADHY-MP	GOPINATH PANDA
163	WP(C)/36126/2021 16783/2021	TAPAN KUMAR MANDAL-MP	
164	WP(C)/23747/2021 16784/2021	SUJIT KUMAR PADHY-MP	GOPINATH PNADA
165	WP(C)/36128/2021 16785/2021	DR.ANIL KUMAR DASH-MP	SURYA NARAYAN SAHU
166	WP(C)/36129/2021 16786/2021	TAPAN KUMAR MANDAL-MP	
167	WP(C)/23747/2021 16787/2021	PRAMILA SUNDARI MOHANTY-MP	RAMDAS ACHARY
168	WP(C)/36130/2021 16788/2021	PRABHAT KUMAR JENA-MP	KRISHNA CHANDRA SAHU
169	WP(C)/36131/2021 16789/2021	GANESWAR ROUT-MP	ABHAY KHANDELWAL
170	WP(C)/36133/2021 16790/2021	ANASUYA PADHY-MP	KRISHNA CHANDRA SAHU
171	WP(C)/36132/2021 16791/2021	SATYABRATA PANDA-MP	ASHOK KUMAR SWAIN I
172	WP(C)/36134/2021 16792/2021	SATYAJIT BEHERA-MP	DURGESH NARAYAN RATH
173	WP(C)/36136/2021 16793/2021	PRANABANDHU ROUT-MP	ANIRUDHA DAS
174	WP(C)/36140/2021 16794/2021	AMIT SAMANTASINGHAR-MP	PRONOY MOHANTY
175	WP(C)/36142/2021 16795/2021	BISHNUPADA ROUT-MP	GYANA RANJAN SETHI
176	WP(C)/36143/2021 16796/2021	SASHIBHUSAN PRADHAN-MP	SUSANTA KUMAR BARAL
177	WP(C)/36147/2021 16797/2021	M/S. KHIMJI AND SONS-MP	ANKITA MUKHERJI
178	WP(C)/34797/2021 16798/2021	KELU CH.MALLICK-MP	
179	WP(C)/19613/2013 16799/2021	SANJAY KUMAR BARIK-MP	BISWABIHARI MOHANTY
180	WP(C)/36161/2021 16800/2021	S.V.N. COLLEGE OF MEDICAL SCIENCE AND RESEARCH-MP	MEENATI KISHORE MOHANTY
181	WP(C)/36166/2021 16801/2021	M/S ADITYA CONSTRUCTION-MP	SATYAJIT PATTANAIAK
182	WP(C)/36168/2021 16802/2021	BIJAYALAKSHMI PATNAIK-MP	SWAYAMJIT ROUT
183	WP(C)/36170/2021 16803/2021	UPENDRA BAITHA-MP	ANJAN KUMAR BISWAL
	WP(C)/36171/2021		

184	16804/2021 WP(C)/36170/2021	BIJAYALAKSHMI PATNAIK-MP	SWAYAMJIT ROUT
185	16805/2021 WP(C)/31981/2021	KHULANA SUNDARI SAHOO-MP	SAMIR KUMAR MISHRA
186	16806/2021 WP(C)/36173/2021	DILLIP KUMAR MARTHA-MP	RABINDRA KUMAR PATNAIK
187	16807/2021 WP(C)/36174/2021	K.ARATI REDDY-MP	SHARMISTHA SAMAL
188	16808/2021 WP(C)/14140/2017	SK.ABDUL MORAD-MP	M/S.BISWAJIT MOHAPATRA
189	16809/2021 WP(C)/7949/2020	BENUDHAR DASH-MP	BISWAJIT MOHAPATRA
190	16810/2021 WP(C)/36177/2021	INDUMATI DAS-MP	CHITTARANJAN PATTNAIK
191	16811/2021 WP(C)/36184/2021	HEMANT KUMAR DAS-MP	KUNAL KUMAR SWAIN
192	16812/2021 WP(C)/36189/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
193	16813/2021 WP(C)/36189/2021	M/S. IDCOL KALINGA IRON WORKS LTD.-MP	CHITTARANJAN DAS
194	16814/2021 WP(C)/36192/2021	M/S.IDCOL KALINGA IRON WORKS LTD.-MP	SOMALEEN PATTNAIK
195	16815/2021 WP(C)/36194/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
196	16816/2021 WP(C)/36194/2021	M/S. IDCOL KALINGA IRON WORKS LTD.,-MP	CHITTARANJAN DAS
197	16817/2021 WP(C)/36197/2021	UMESH CHANDRA SAHOO-MP	SUBHASREE MOHANTY
198	16818/2021 WP(C)/36210/2021	SUDHIR RANJAN SAHU-MP	DURGESH NARAYAN RATH
199	16819/2021 WP(C)/36211/2021	RIYANKA MALIK-MP	DURGESH NARAYAN RATH
200	16820/2021 WP(C)/36217/2021	ANITA LAL-MP	DURGA PRASAD JENA
201	16821/2021 WP(C)/36218/2021	BIKRAM MALLICK-MP	SRINIVAS MOHANTY
202	16822/2021 WP(C)/36219/2021	KALPANA BEHERA-MP	DUSHMANTA SAHOO
203	16823/2021 WP(C)/36220/2021	PRANABANDHU PANDA-MP	BIBEKANANDA BHUYAN
204	16824/2021 WP(C)/11008/2018	SOVAN KU.DASH-MP	S.K.SAMAL
205	16825/2021 WP(C)/36226/2021	CHIRANJIBI PANIGRAHI-MP	RAMESH SAHOO
206	16826/2021 WP(C)/8378/2021	AKHAY KUMAR SETHI-MP	KALPATARU KHUNTIA
207	16827/2021 WP(C)/36234/2021	IPSITA MOHANTY-MP	PRAFULLA KUMAR RATH
208	16828/2021 WP(C)/36239/2021	SARAT CHANDRA MOHAPATRA-MP	PRAFULLA KUMAR RATH
209	16829/2021 WP(C)/26347/2013	THE MANAGEMENT OF EX-MP	ADDL.GOV.T.ADVOCATE
210	16830/2021 WP(C)/36242/2021	M/S PARALA SWAVIMAN FOUNDATION,GAJAPATI-MP	SIDHARTHA RAY
211	16831/2021 WP(C)/23488/2013	PAKA SAHOO-MP	SUKANTA KUMAR NAYAK
212	16832/2021 WP(C)/36245/2021	SUBASH CHANDRA BHATRA-MP	PRABIR KUMAR RAY
213	16833/2021 WP(C)/36245/2021	SUBASH CHANDRA BHATRA-MP	PRABIR KUMAR RAY
214	16834/2021 WP(C)/36256/2021	PABITRA MOHAN BEHERA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
215	16835/2021	KOLLI RAMABABU @ K.RAMABABU-MP	RABINDRA NATH PRUSTY

216	WP(C)/36257/2021 16836/2021	INDIAN FARMERS-MP	M/S.A.K.PARIJA
217	WP(C)/9842/2009 16837/2021 WP(C)/36259/2021	BALARAM BEHERA-MP	SASWAT DAS